

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000063/2021	SHREE SALASAR BUILDERS AND DEVELOPMENT VS M/S. AIRPLAZA RETAIL HOLDING PRIVATE LIMITED	AMIT PRASAD BOSE VS AMIT PRASAD BOSE	// () //
2	ARBP/000064/2021	SALASAR BUILDERS AND DEVELOPMENT VS M/S AIRPLAZA RETAIL HOLDING PRIVATE L.T.D	AMIT PRASAD BOSE VS AMIT PRASAD BOSE	// () //
3	BLAPL/0009703/2021	RAJEEB JENA @ RAJIB JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS JYOTIRMAYA SAHOO	HINJILI (CHATRAPUR) /450 /2021 () //
4	BLAPL/0009704/2021	RAJU HANTAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS AMIT PRASAD BOSE	BOIPARIGUDA /97 /2021 () //
5	BLAPL/0009705/2021	AULU SANTU VS STATE OF ODISHA	SARADA PRASAD DASH VS SARADA PRASAD DASH	RAYAGADA TOWN /384 /2020 () //
6	BLAPL/0009706/2021	SANKAR DEV SETH@ DEEPAK VS STATE OF ODISHA	TIKERAM MEHER VS TIKERAM MEHER	SOHELLA /161 /2020 () //
7	BLAPL/0009707/2021	NARESH CHANDRA SAHUKAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS BIRAJA PRASANNA DAS	CHANDILI /58 /2021 () //
8	BLAPL/0009708/2021	M.SOMESH PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS ARIJEET MISHRA	BERHAMPUR SADAR /194 /2017 () //
9	BLAPL/0009709/2021	KALICHRAN MARLA VS STATE OF ODISHA	PARTHA SARATHI DAS VS PARTHA SARATHI DAS	KEONJHAR SADAR /259 /2020 () //
10	BLAPL/0009710/2021	LAKHINDRA @ LAXMIDHAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS PARTHA SARATHI DAS	KEONJHAR SADAR /259 /2020 () //
11	BLAPL/0009711/2021	SAMIR NAIK VS STATE OF ODISHA	PRAKASH K. MISHRA VS PRAKASH K. MISHRA	PARJANG /324 /2021 () //

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12	BLAPL/0009712/2021	RANJAN BISWAS VS STATE OF ODISHA	SANJEEV UDGATA VS	MATHILI /129 /2020 () //
13	BLAPL/0009713/2021	SANTOSH SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR SADAR /355 /2020 () //
14	BLAPL/0009714/2021	GURU CHARAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /306 /2020 () //
15	BLAPL/0009715/2021	UDAY KUMAR ALAHARI VS STATE OF ODISHA	SANJAYA KUMAR DAS (2) VS	Bamapada (Industrial Area) /116 /2021 () //
16	BLAPL/0009716/2021	GULIVINDALA JANARDAN NAIDU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /42 /2021 () //
17	BLAPL/0009717/2021	CHATRUBHUJA CHANDEL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 () //
18	BLAPL/0009718/2021	BIJAY KUMAR SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHUNTA /222 /2021 () //
19	BLAPL/0009719/2021	BIDYADHAR SAHU VS STATE OF ODISHA	MANAS CHAND VS	PHIRINGIA /100 /2019 () //
20	BLAPL/0009720/2021	RITA SAHANI VS STATE OF ODISHA	PRAHALLADA SAHU VS	BAGHAMARI /83 /2021 () //
21	BLAPL/0009721/2021	MUKESH BAGH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SECTOR-19 /72 /2021 () //
22	BLAPL/0009722/2021	SERAJUL HALDAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /327 /2021 () //
23	BLAPL/0009723/2021	SUSANTA KUMAR BEHERA	BIJAYA KUMAR RAGADA	JENAPUR /71 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009724/2021	SIBA CHOUDHURY	SATYA RANJAN MULIA	NIRAKARPUR /110 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009725/2021	PAPU@ PRAKASH ROUT	SATYA RANJAN MULIA	BADAMBADI /296 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009726/2021	BASUDEV @ BASUDEB NAYAK	PRASANTA KUMAR SAHOO	UMERKOTE /82 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009727/2021	PUSPANJALI RATHA	MOHENDRA KUMAR MOHAPATRO	JEYPORE VIGILANCE /23 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
28	BLAPL/0009728/2021	BHAGABAN GOUDA	LAMBODAR ACHARI	BELLAGUNTHA /113 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009729/2021	GIRIDHARI BARIK@ GIRIDHARI@ ANGURA BARIK	KANKANTA BARIK	DHARAMGARH /138 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009730/2021	SUMANTA MAHANANDA	SARAT CHANDRA MEKAP	ATTABIRA /126 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009731/2021	DILLIP KUMAR SAHU	BHARAT BHUSAN ROUSTRAY	BANTALA /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009732/2021	VIJAY@ BIJAYA YADAV@ JITU	BHARAT BHUSAN ROUSTRAY	barpalli /277 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009733/2021	SWAMI BIJAYANANDA JI MAHARAJ @ BIJAYANANDA	ANANDRISHA CHODHURY	EOW,BHUBANESWAR /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009734/2021	PRAVHAT@ PRAVAT MALLICK@ MALIK	DIBYA JYOTI SAHOO	KENDRAPARA SADAR /257 /2021
		VS	VS	()

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35	BLAPL/0009735/2021	STATE OF ODISHA SAKUNTALA BEHERA VS	PRAHALLADA SAHU VS	// BAGHAMARI /83 /2021 ()
36	BLAPL/0009736/2021	STATE OF ODISHA DEEPIKA @ CHAITALI MUKHARJEE VS	PRADIPTA VARMA VS	// NALCO /132 /2021 ()
37	BLAPL/0009737/2021	STATE OF ODISHA CHINTA@ CHINTAMANI JUANGA VS	DINESH KUMAR MOHANTY VS	// PANDAPADA /85 /2021 ()
38	BLAPL/0009738/2021	STATE OF ODISHA DEEPIKA @ CHAITALI MUKHARJEE VS	PRADIPTA VARMA VS	// NALCO /184 /2021 ()
39	BLAPL/0009739/2021	STATE OF ODISHA DEEPIKA@ CHAITALI MUKHARJEE VS	PRADIPTA VARMA VS	// ANGUL SADAR PS /556 /2021 ()
40	BLAPL/0009740/2021	STATE OF ODISHA MITHUN MANDAL VS	UMAKANTA BARIK VS	// UMERKOTE /339 /2021 ()
41	BLAPL/0009741/2021	STATE OF ODISHA RAJA KATARYA VS	AJIT KUMAR RAUT VS	// / /0 ()
42	BLAPL/0009742/2021	STATE OF ODISHA SIBU BHOI @ SOMNATH BHOI VS	A.C.RATH VS	// CUTTACK SADAR /594 /2020 ()
43	BLAPL/0009743/2021	STATE OF ODISHA MAHESWAR PRADHAN VS	DEEPAK KU. SAHOO VS	// MARSHAGHAI /303 /2020 ()
44	BLAPL/0009744/2021	STATE OF ODISHA BUBU@ SUTANU BHUSAN SWAIN VS	BIDYALOK MOHAPATRA VS	// COLLIERY /428 /2021 ()
45	BLAPL/0009745/2021	STATE OF ODISHA LOKA @ SK LOKMAN @ MUNA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /94 /2021 () //

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46	BLAPL/0009746/2021	PAPUNI BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	BANKI /307 /2020 () //
47	BLAPL/0009747/2021	AJHAR@ SAITAN@ SK. AJARUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /281 /2021 () //
48	BLAPL/0009748/2021	RAJESH KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /69 /2021 () //
49	BLAPL/0009749/2021	ANIL SAGAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /20 /2021 () //
50	BLAPL/0009750/2021	BUTU @ PRADEEP DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /384 /2021 () //
51	BLAPL/0009751/2021	LOKA @ SK LOKMAN @ SK MUNA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /79 /2021 () //
52	BLAPL/0009752/2021	ABHIJIT BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	BETNOTI /230 /2019 () //
53	BLAPL/0009753/2021	LAXMAN TARAI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	BADABAZAR /122 /2021 () //
54	BLAPL/0009754/2021	SANKAR GOUDA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	BADABAZAR /122 /2021 () //
55	BLAPL/0009755/2021	DIPUNA@ AJIT RAY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHAULIAGANJA /150 /2021 () //
56	BLAPL/0009756/2021	KASINATH MAHAKUDA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	BADABAZAR /122 /2021 () //
57	BLAPL/0009757/2021	HARINDAR SINGH	RABINDRA NATH PANDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009758/2021	MANAS RANJAN PRADHAN	BIJAY KUMAR BEHERA	MANCHESWAR P.S. /225 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009759/2021	VIJAY@ BIJAY YADAV@ JITU	BHARAT BHUSAN ROURAY	BARGARH SADAR /265 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009760/2021	JAGAMOHAN SAHANI	PRADIPTA KUMAR MOHANTY	BISSAMCUTTACK /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009761/2021	SANJEET KUMAR SINGH	RAMESH AGARWAL	KORAPUT GRPS /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009762/2021	HAPPY NAIK	BIDYALOK MOHAPATRA	TALCHER TOWN /427 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009763/2021	BRAHMANANDA SENAPATI@ TIKI	LAXMIDHAR MAHAPATRA	ATHGARH /218 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009764/2021	GANESH PRADHAN @ GANI	LAXMIDHAR MAHAPATRA	SAHID NAGAR P.S. /315 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009765/2021	RANJAN TARAI	JITENDRA SAMANTARAY	KHALLIKOTE /515 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009766/2021	GEDU@ SK.SAJIDI	DEEPAK KU. SAHOO	KENDRAPARA /79 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0009767/2021	BABLU @ FIROZ SAHA	PARTHA SARATHI DAS	NAYAPALLI P.S. /318 /2017
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0009768/2021	CHANDAN PRADHAN	PARTHA SARATHI DAS	KODALA /370 /2021
		VS	VS	()

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69	BLAPL/0009769/2021	STATE OF ODISHA SK RAFIKULLA @ OKIL VS	DEEPAK KU SAHOO VS	// KENDRAPARA /79 /2021 ()
70	BLAPL/0009770/2021	STATE OF ODISHA RAJENDRA PARABHOI VS	R.N.BISWAL VS	// THUAMUL RAMPUR /33 /2021 ()
71	BLAPL/0009771/2021	STATE OF ODISHA PURNACHANDRA BINDHANI @ MUNA VS	SMRUTI RANJAN MOHAPATRA VS	// BAMBARI /147 /2020 ()
72	BLAPL/0009772/2021	STATE OF ODISHA RATAN@ SRIKANTA BEHERA VS	JYOTIRMAYA SAHOO VS	// barpalli /134 /2018 ()
73	BLAPL/0009773/2021	STATE OF ODISHA USMAN MALIK VS	SATYA NARAYAN MISHRA 4 VS	// KESINGA /372 /2021 ()
74	BLAPL/0009774/2021	STATE OF ODISHA SOVAKAR MOHANTA@ SANA VS	BIBHU PRASAD MOHANTY VS	// MURUDA /127 /2021 ()
75	BLAPL/0009775/2021	STATE OF ODISHA SANTOSH KUMAR RATH VS	SAMVIT MOHANTY VS	// / /0 ()
76	BLAPL/0009776/2021	STATE OF ODISHA RATAN DISARI VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /158 /2021 ()
77	BLAPL/0009777/2021	STATE OF ODISHA SONU NINANIA VS	TUKUNA KUMAR MISHRA VS	// SEMILLIGUDA /91 /2019 ()
78	BLAPL/0009778/2021	STATE OF ODISHA DURBASA GOUDA VS	BISWA RANJAN MAHARATHA VS	// AMBADOLA /23 /2020 ()
79	CMAPL/0000308/2021	STATE OF ODISHA EXECUTIVE ENGINEER,WESCO, SAMBALPURADV. VS GRIEVANCE REDRESSAL FORUM, HURLA ELECTRICAL CIRCLE	VS VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CMP/0000613/2021	SANTILATA ROUT VS PRAMILA SAMAL	MOHIT AGARWAL VS	// 0 //
81	CMP/0000614/2021	SRI SRI LAXMI JANARDAN JEW THAKUR BIJEAMIT PRASAD BOSE VS MURALI PANDA	VS	// 0 //
82	CONTC/0006567/2021	MANOJ KUMAR JENA VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
83	CONTC/0006568/2021	SATYA NARAYAN NANDA VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
84	CONTC/0006569/2021	CHANDRA SEKHAR PARHI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
85	CONTC/0006570/2021	NA YANA KUMAR PRADHAN VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
86	CONTC/0006571/2021	PRAMOD KUMAR PRADHAN VS SAURAV GARG IAS	ADV. VS	// 0 //
87	CONTC/0006572/2021	JAGABANDHU BISOI VS SAURAV GARG IAS	ADV. VS	// 0 //
88	CONTC/0006573/2021	RAJEEB KUMAR SAHU VS RANJANA CHOPRA,IAS	ADV. VS	// 0 //
89	CONTC/0006574/2021	ANURUPA MANJARI DEVI VS KARTIKA CHANDRA MOHAPATRA,DY. DIRECTOR,HYDROLOGY DEPT.	ADV. VS	// 0 //
90	CONTC/0006575/2021	BRAJENDRA KUMAR JENA VS BIJAY KUMAR MOHAPATRA, DIRECTOR HEALTH SERVICE	ADV. VS	// 0 //
91	CONTC/0006576/2021	ANANDA CHANDRA DAS	ADV.	//

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		VS	VS	0
92	CONTC/0006577/2021	SATYABRATA SAHU,IAS RABINDRA CHOUDHURY	SIBA PRASAD PATI	//
		VS	VS	0
93	CONTC/0006578/2021	RABINDRA NATH NAYAK,ENGG. IN CHIEF,PUBLIC HEALTH BIJAYANANDA SORI	ADV	//
		VS	VS	0
94	CONTC/0006579/2021	SATYABRATA SAHU, IAS PUSPANJALI DAS	ADV.	//
		VS	VS	0
95	CONTC/0006580/2021	SASWAT MISHRA,IAS SUDAM NAYAK	ADV	//
		VS	VS	0
96	CONTC/0006581/2021	SATYABRATA SAHU, IAS. GAJENDRA PRASAD NAYAK	ADV	//
		VS	VS	0
97	CONTC/0006582/2021	SATYABRATA SAHOO, IAS. BHAGABAN ROUT	ADV	//
		VS	VS	0
98	CONTC/0006583/2021	SATYABRATA SAHOO, IAS. MAHESWAR ROUT	ADV	//
		VS	VS	0
99	CONTC/0006584/2021	ROHIT KUMAR LENKA, I.F.S. DHANANJAYA SENAPATI	ADV.	//
		VS	VS	0
100	CONTC/0006585/2021	PROF.KARUNA KAR NANDA,DIRECTOR,INSTITUTE OF PHYSICS AMULYA RATNA SWALSINGH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
101	CONTC/0006586/2021	SURESH CHANDRA MAHAPATRA, IAS. BHARATI PRAVA KARAN	ADV	//
		VS	VS	0
102	CONTC/0006587/2021	DR.DINESH, DIRECTOR GENERAL, NATIONAL COUNCIL FOR CO OPERATIVE TRAINING. ACHYUTANANDA BEHERA	ADV	//
		VS	VS	0

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		BI9SHNUPADA SETHI, PRINCIPAL SECY., R AND DM DEPT.		//
103	CONTC/0006588/2021	SARAT KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		DR.MONA SHARMA, IAS.		//
104	CONTC/0006589/2021	DILESWAR CHOUDHURY	ADV	//
		VS	VS	0
		DR.NIRANJAN MISHRA, DIRECTOR OF HEALTH.		//
105	CONTC/0006590/2021	PRADEEP KUMAR MOHANTA	JYOTI RANJAN KHUNTI	//
		VS	VS	0
		SATYABRATA SAHU, IAS.		//
106	CONTC/0006591/2021	SAIENDRA KUMAR ROUT	ADV	//
		VS	VS	0
		VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.		//
107	CONTC/0006592/2021	BEDAMATI KUMURA	adv.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
108	CONTC/0006593/2021	SILANANDA KRUPA CHAMPIA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
109	CONTC/0006594/2021	ETO LAKRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
110	CONTC/0006595/2021	BANSIDHAR SAHU	ADV.	//
		VS	VS	0
		ASWINI MISHRA, DIRECTOR, HIGHER EDUCATION, ORISSA		//
111	CONTC/0006596/2021	SUKRA EKKA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
112	CONTC/0006597/2021	JOHN FERDINAND KERKETTA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
113	CONTC/0006598/2021	ASIT BARAN PAL	ADV	//
		VS	VS	0
		SOUMENDRA PRIYADARSHI, I.P.S.		//

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114	CONTC/0006599/2021	PADMANAVA SETHY VS	ADV VS	// ()
115	CONTC/0006600/2021	SATYABRATA SAHU, IAS SACHIDANANDA NAYAK VS	ADV VS	// ()
116	CONTC/0006601/2021	ASWINI KUMAR MISHRA, DIRECTOR, H.E.DEPT. THE KENDRAPARA CREDIT CO-OPERATIVE SOCIETY LT VS	ADV VS	// ()
117	CONTC/0006602/2021	SANDEEP SAMPAT MADKAR, S.P, KENDRAPARA. NARENDRANATH MAHANTA VS	ADV VS	// ()
118	CONTC/0006603/2021	SEEMA MURMU, O.C.S. II SAROJ KUMAR MAHANTA VS	ADV VS	// ()
119	CONTC/0006604/2021	SEEMA MURMU, O.C.S. II BABAJI DAS VS	ADV VS	// ()
120	CONTC/0006605/2021	RABINDRA KUMAR PRADHAN, TAHASILDAR PURI SISHIR KUMAR MANGARAJ VS	ADV. VS	// ()
121	CRLA/0000612/2021	GOURAB SIVAJI ISIWAR,SUB COLLECTOR,KHORDHA MAKARA DAS VS	SARADA PRASAD DASH VS	KHANDAPARA /109 /2016 ()
122	CRLA/0000613/2021	STATE OF ODISHA CHANDAN PRUSTY VS	ABHISHEK DASH VS	// BAISINGA /236 /2018 ()
123	CRLMC/0002089/2021	STATE OF ODISHA NABKISHORE SWAIN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /48 /2016 DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal)
124	CRLMC/0002090/2021	STATE OF ODISHA SIDHARTHA SHANKAR DASH VS	A.K.DASH VS	CT/0000121/2019 KHARABEL NAGAR P.S. /45 /2020 ()
125	CRLMC/0002091/2021	STATE OF ODISHA ASHWINI SAMAL @ ASHWINI SAMAL	ARIJEET MISHRA	// KEONJHAR SADAR /289 /2018

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		VS	VS	()
126	CRLMC/0002092/2021	STATE OF ODISHA SIVA@ SHIBA SETHI	PRATAP CHANDRA MISHRA	// TOMKA /65 /1992
		VS	VS	()
127	CRLMC/0002093/2021	STATE OF ODISHA RUPESH JAIWAL	MANAS CHAND	// DHENKANAL SADAR /129 /2019
		VS	VS	()
128	CRLMC/0002094/2021	STATE OF ODISHA SANTOSH KUMAR PRADHAN	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /55 /2001
		VS	VS	()
129	CRLMC/0002095/2021	STATE OF ODISHA PRABHAT KUMAR SAHU	BHABANI SHANKAR DASPARIDA	// SAMBALPUR VIGILANCE /116 /2015
		VS	VS	()
130	CRLMC/0002096/2021	STATE OF ODISHA LINGA NAIK	J.N.PANDA	// JUNAGARH /12 /2016
		VS	VS	()
131	CRLMC/0002097/2021	STATE OF ODISHA BIJAY KRUSHNA PATRA	DIBYA JYOTI SAHOO	// BALASORE VIGILANCE /9 /2009
		VS	VS	()
132	CRLMC/0002098/2021	STATE OF ODISHA(VIG.) NIRANJAN PANDA	MOHIT AGARWAL	// PANIKOILI /203 /2019
		VS	VS	()
133	CRLMC/0002099/2021	STATE OF ODISHA PRAVAKAR PRADHAN	SUBODH KUMAR MOHANTY	// BALICHANDRAPUR /265 /2019
		VS	VS	()
134	CRLMC/0002100/2021	STATE OF ODISHA ARUN KUMAR MOJHAPATRA	ASHWINI KUMAR DAS	// BANARAPAL /181 /2014
		VS	VS	()
135	CRLMC/0002101/2021	STATE OF ODISHA JAGA BERIHA	HIMANSHU SEKHAR MISHRA	// LOISINGHA(BOLANGIR) /272 /2020
		VS	VS	()
136	CRLMC/0002102/2021	STATE OF ODISHA JOGENDRA SAHU @ JOGI	JYOTIRMAYA SAHOO	// GRAM GANJAM /112 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLMC/0002103/2021	STATE OF ODISHA PHAKIR BISWAL VS	SAMARENDRA PATNAIK VS	// KISHORENGAR /130 /2018 ()
138	CRLMC/0002104/2021	STATE OF ODISHA SUSHRI SANGITA DAS VS	SHAKTI DHAR MISHRA VS	// BHADRAK TOWN /395 /2021 ()
139	CRLMC/0002105/2021	STATE OF ODISHA BIBHUDUTTA ROUTH VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /352 /2020 ()
140	CRLMC/0002106/2021	STATE OF ODISHA GAYATRI MOHAPATRA@CHOUHDURY GAYATRI MOHAPATRA VS	SURENDRANATH MOHAPATRA VS	// JAJPUR TOWN /172 /2021 ()
141	CRLMC/0002107/2021	STATE OF ODISHA SRIKANTA MALIK @ BABUL MALLIK VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /119 /2019 ()
142	CRLMC/0002108/2021	STATE OF ODISHA BINA @ BINAYAK MUDULI VS	NEPOLEON SAHANI VS	// RANPUR /179 /2016 ()
143	CRLMC/0002109/2021	STATE OF ODISHA ARUN KUAMR SARANGI VS	BHABANI SHANKAR DASPARIDA VS	// KEONJHAR TOWN /106 /2021 ()
144	CRLMC/0002110/2021	STATE OF ODISHA RAMESH PRASAD @ R.PRASAD VS	TUKUNA KUMAR MISHRA VS	// / /0 ()
145	CRLMP/0001960/2021	STATE OF ODISHA CHARAN BEHERA VS	PRIYA RANJAN SINGH VS	// / /0 ()
146	CRLMP/0001961/2021	STATE OF ODISHA LAXMI RANI ROUT VS	SANTOSH KUMAR DWIVEDY VS	// / /0 ()
147	CRLMP/0001962/2021	STATE OF ODISHA DAMAYANTI BARAL VS	BIJAYA KUMAR DASH VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0001963/2021	SARAT CHANDRA BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	/ /0 0 //
149	CRLMP/0001964/2021	SUDESHNA SWETALINA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	/ /0 0 //
150	CRLMP/0001965/2021	BANARANI BARIK VS STATE OF ODISHA	MITHUN DAS VS	PUINTALA /204 /2021 0 //
151	CRLMP/0001966/2021	CHINAM NARENDRA PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 0 //
152	CRLMP/0001967/2021	MAHALAXMI SABAT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	/ /0 0 //
153	CRLMP/0001968/2021	MANORAMA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 0 //
154	CRLMP/0001969/2021	RABINDRA SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 0 //
155	CRLMP/0001970/2021	ALIVA PATRA VS STATE OF ODISHA	MIHIR KANTA RATH VS	/ /0 0 //
156	CRLMP/0001971/2021	RAMESH BARIK VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	/ /0 0 //
157	CRLMP/0001972/2021	GEETARANI MALLICK VS STATE OF ODISHA	NEPOLEON SAHANI VS	/ /0 0 //
158	CRLREV/0000441/2021	UTTAMA NAIK VS PARSURAM NAIK	LAXMAN PRADHAN VS	/ /0 0 //
159	CRLREV/0000442/2021	ACHYUTA SINGH	RAMAKANTA PRADHAN	CHAMPUA /77 /2012

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	CRLREV/0000443/2021	SASWATI MITRA	AMIT PRASAD BOSE	//0
		VS	VS	0
		STATE OF ODISHA		//
161	FAO/0000256/2021	LAXMIPRIYA PATRA	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
162	FAO/0000257/2021	SANATAN SUTAR	PRAVAT KUMAR SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
163	FAO/0000258/2021	DINGAR @ DINGRA SUNA	PRAVAT KUMAR SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
164	MACA/0000377/2021	SOVA PARIDA	K.C.NAYAK	//
		VS	VS	0
		SATYABRATA CHOUDHURY		//
165	MATA/0000073/2021	CHANDRAKANTA GIRI	AMIT PRASAD BOSE	//
		VS	VS	0
		JAYASHREE DEHURY		//
166	RSA/0000122/2021	JAGADANANDA MISHRA	AMIT PRASAD BOSE	//
		VS	VS	0
		BABAN JENA		//
167	RSA/0000123/2021	PRADEEP KUMAR AGARWALLA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		GENERAL SECY.,VIVEKANANDA KENDRA		//
168	RVWPET/0000205/2021	DAYAMATI BISI	LAXMI SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
169	RVWPET/0000206/2021	M/S. HITECH EDIFICE PVT. LTD.	SUBHANKAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
170	RVWPET/0000207/2021	M/S. HI TECH EDIFICE PVT. LTD.	SUBHANKAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	RVWPET/0000208/2021	UNION OF INDIA M/S. HI TECH EDIFICE PVT. LTD. VS	SUBHANKAR ROUT VS	// // 0
172	RVWPET/0000209/2021	UNION OF INDIA M/S. HI TECH EDIFICE PVT. LTD. VS	SUBHANKAR ROUT VS	// // 0
173	RVWPET/0000210/2021	UNION OF INDIA M/S. HI TECH EDIFICE PVT. LTD. VS	SUBHANKAR ROUT VS	// // 0
174	RVWPET/0000211/2021	UNION OF INDIA M/S. HITECH EDIFICE PVT. LTD. VS	SUBHANKAR ROUT VS	// // 0
175	RVWPET/0000212/2021	UNION OF INDIA M/S. HI TECH EDIFICE PVT. LTD. VS	SUBHANKAR ROUT VS	// // 0
176	RVWPET/0000213/2021	UNION OF INDIA M/S. HITECH EDIFICE PVT. LTD. VS	SUBHANKAR ROUT VS	// // 0
177	RVWPET/0000214/2021	UNION OF INDIA M/S. HI TECH EDIFICE PVT. LTD. VS	SUBHANKAR ROUT VS	// // 0
178	RVWPET/0000215/2021	UNION OF INDIA M/S. HITECH EDIFICE PVT. LTD. VS	SUBHANKAR ROUT VS	// // 0
179	RVWPET/0000216/2021	UNION OF INDIA M/S. HI TECH EDIFICE PVT. LTD. VS	SUBHANKAR ROUT VS	// // 0
180	RVWPET/0000217/2021	UNION OF INDIA BASANTA KUMAR NAYAK VS	ADV VS	// // 0
181	TRP(C)/0000359/2021	STATE OF ODISHA PRIYANKA ROUT @ PRIYANKA SAHOO VS AJIT KUMAR SAMANTARA	SAROJ KUMAR PADHI VS	// // 0 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	TRP(C)/0000360/2021	SRADHANJALI SAHOO VS ASISH KUMAR BEHERA	SAROJ KUMAR PADHI VS	// ()
183	TRPCRL/0000081/2021	CHHABI RANI PANDA VS STATE OF ODISHA	SUJATA JENA VS	// BALLIGUDA /188 /2019 ()
184	TRPCRL/0000082/2021	PRADEEP KUMAR DAS VS DEEPTIMAYEE DAS @ PUTHAL	SAMIR KUMAR MISHRA VS	//0 ()
185	WA/0000848/2021	NARAYAN SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// ()
186	WA/0000849/2021	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA VS RAMESH CHANDRA NAYAK	SAILAZA NANDAN DAS, A.S.C. VS	// ()
187	WA/0000850/2021	STATE OF ODISHA VS SUDHIRANJAN KHATUA	Y.S.PBABU VS	// ()
188	WA/0000851/2021	ENGINEER IN CHIEF, PUBLIC HEALTH VS DUBBA DANDASI	SAILAZA NANDAN DAS, A.S.C. VS	// ()
189	WA/0000852/2021	ENGINEER IN CHIEF, PUBLIC HEALTH VS NIRMAL KUMAR SAHOO	SAILAZA NANDAN DAS, A.S.C. VS	// ()
190	WA/0000853/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS AKSHYA KUMAR ROUT	SAILAZA NANDAN DAS, A.S.C. VS	// ()
191	WA/0000854/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS PRADEEP KUMAR PANDA	SAILAZA NANDAN DAS, A.S.C. VS	// ()
192	WA/0000855/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS MAHESWAR BEHERA	ADV. VS	// ()
193	WA/0000856/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, A.S.C.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
194	WA/0000857/2021	RAMESH CHANDRA BEHERA ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	KARUNAKAR DAS	/0009027/2021 //
		VS	VS	()
195	WA/0000858/2021	RAMESH CHANDRA BEHERA ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, A.S.C.	/0009027/2021 //
		VS	VS	()
196	WA/0000859/2021	PRADYUMNA KISHORE SWAIN ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, A.S.C.	// /0009027/2021
		VS	VS	()
197	WA/0000860/2021	RAMESH CHANDRA BEHERA ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, A.S.C.	// /0009019/2021
		VS	VS	()
198	WA/0000861/2021	PRASANTA KUMAR NAYAK DIRECTORATE OF PUBLIC HEALTH	KARUNAKAR DAS	// /0010803/2021
		VS	VS	()
199	WA/0000862/2021	PABITRA SAHOO DIRECTORATE OF PUBLIC HEALTH	KARUNAKAR DAS	// /0010810/2021
		VS	VS	()
200	WA/0000863/2021	NANDA NAIK DIRECTORATE OF PUBLIC HEALTH	KARUNAKAR DAS	// /0009004/2021
		VS	VS	()
201	WA/0000864/2021	SHUDHANSHU SEKHAR SENAPATI DIRECTORATE OF PUBLIC HEALTH	Tarun Patnaik	// /0009003/2021
		VS	VS	()
202	WA/0000865/2021	KAMAL PATRA DIRECTORATE OF PUBLIC HEALTH	KARUNAKAR DAS	// /0009022/2021
		VS	VS	()
203	WA/0000866/2021	YASOBANTA CHHATOI DIRECTORATE OF PUBLIC HEALTH	Tarun Patnaik	// /0009022/2021
		VS	VS	()
204	WA/0000867/2021	SHIBA CHARAN MOHANTA DIRECTORATE OF PUBLIC HEALTH	KARUNAKAR DAS	// /0009022/2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WA/0000868/2021	TARUN KUMAR HATI DIRECTORATE OF PUBLIC HEALTH VS	Tarun Patnaik VS	/0009023/2021 // ()
206	WP(C)/0034224/2021	SHIBA CHARAN MOHANTA SCB MEDICAL PUBLIC SCHOOL PARENTS ASSOCIATION	SUBMANJUN KUMAR MOHANTY VS	/0009001/2021 // ()
207	WP(C)/0034225/2021	STATE OF ODISHA SANJAYA KUMAR MALLICK VS	SIDHARTH PRASAD DAS VS	// // ()
208	WP(C)/0034226/2021	STATE OF ODISHA HARIHAR PANDA VS	PITAMBAR PANDA VS	// // ()
209	WP(C)/0034227/2021	STATE OF ODISHA BINATA SETHY VS	SARADA PRASAD DASH VS	// // ()
210	WP(C)/0034228/2021	STATE OF ODISHA DILLIP KUMAR JENA VS	PRAFULLA KUMAR MAHAPATRA VS	// // ()
211	WP(C)/0034229/2021	STATE OF ODISHA BANAMALI NAYAK VS	LALIT SAHU VS	// // ()
212	WP(C)/0034230/2021	STATE OF ODISHA RAKESH BEHERA VS	LALIT SAHU VS	// // ()
213	WP(C)/0034231/2021	STATE OF ODISHA PITABASA SA VS	LALIT SAHU VS	// // ()
214	WP(C)/0034232/2021	STATE OF ODISHA ANADI MUKHI VS	LALIT SAHU VS	// // ()
215	WP(C)/0034233/2021	STATE OF ODISHA AKSHAYA KUMAR DAS VS	PRADEEP KU. SAHOO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0034234/2021	LALIT MOHAN PANDA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
217	WP(C)/0034235/2021	PRAMOD KUMAR RATH VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
218	WP(C)/0034236/2021	BISWAJIT NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
219	WP(C)/0034237/2021	BAIKUNTHA NATH DAS VS BRANCH HEAD, IDBI BANK LTD., BBSR	BIPIN KUMAR NAYAK VS	// 0 //
220	WP(C)/0034238/2021	PRAFULLA KUMAR HARICHANDAN VS UNION OF INDIA	DEBI PRASAD DHALSAMANTA VS	// 0 //
221	WP(C)/0034239/2021	KRISHNA CHANDRA PAIKARAY VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	// 0 //
222	WP(C)/0034240/2021	SURENDRA KUMAR JETHY VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
223	WP(C)/0034241/2021	BIJAY KUMAR ROUT VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
224	WP(C)/0034242/2021	ASWINI SAHU VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //
225	WP(C)/0034243/2021	BINOD KUMAR PADHY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
226	WP(C)/0034244/2021	JANAKI BALLAVA PATTANAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	WP(C)/0034245/2021	AJOY KUMAR PANDA	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0034246/2021	M.RAMA BABU	KSHIROD KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
229	WP(C)/0034247/2021	MANKA MURMU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		THE COMMNR-CUM-SECY.,GOVT. OF ODISHA		//
230	WP(C)/0034248/2021	GANAPATI BEHERA	SAMEER KUMAR DAS	//
		VS	VS	0
		BSE, ODISHA		//
231	WP(C)/0034249/2021	JAGDISH PRASAD SAMANTRAY	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0034250/2021	KISHORE CHANDRA MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
		BSE, ODISHA		//
233	WP(C)/0034251/2021	PRASANNA KUMAR DASH	SAMEER KUMAR DAS	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION,ODISHA		//
234	WP(C)/0034252/2021	BAIDYANATH ROUT	SAMEER KUMAR DAS	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION,ODISHA		//
235	WP(C)/0034253/2021	K.BHAGAVATI RAO	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		UNION OF INDIA		//
236	WP(C)/0034254/2021	BIDULATA BEHERA	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		THE COMMISSIONER,CONSOLIDATION,ODISHA		//
237	WP(C)/0034255/2021	KOKILA KUMBHAR	RAMESH AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0034256/2021	RAMESH CHANDRA PANIGRAHI	LAXMIKANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0034257/2021	STATE OF ODISHA SASHIDHARA BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0
240	WP(C)/0034258/2021	STATE OF ODISHA KOKILA KUMBHAR VS	RAMESH AGARWAL VS	// // 0
241	WP(C)/0034259/2021	STATE OF ODISHA U.K.D.V. PRASADA RAO VS	LAXMIKANTA MOHANTY VS	// // 0
242	WP(C)/0034260/2021	STATE OF ODISHA KUMUDAKANTA MAJHI VS	P.K.MOHANTY VS	// // 0
243	WP(C)/0034261/2021	TAHASILDAR,KESINGA TAPASWINI BISWAL VS	LINGARAJ MOHANTY VS	// // 0
244	WP(C)/0034262/2021	THE AO,PUNJAB NATIONAL BANK,BALASORE BIJAYA KUMAR SAHOO VS	DURGA PRASAD JENA VS	// // 0
245	WP(C)/0034263/2021	TAHASILDAR, RASULPUR SADANANDA MOHAPATRA VS	SWAYAMJIT ROUT VS	// // 0
246	WP(C)/0034264/2021	STATE OF ODISHA SARAT CHANDRA BEJ VS	PRASANTA KUMAR MOHANTY VS	// // 0
247	WP(C)/0034265/2021	STATE OF ODISHA BIBHURANJAN PARIDA VS	SUBRAT MISRA VS	// // 0
248	WP(C)/0034266/2021	COMMNR-CUM-SECY.,DEPT. OF WORKS UPENDRANATH SAHU VS	PRASANTA KUMAR MOHANTY VS	// // 0
249	WP(C)/0034267/2021	STATE OF ODISHA JAYANTA KUMAR ROUT VS	PRASANTA KUMAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0034268/2021	MUKTIKANTA BARIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
251	WP(C)/0034269/2021	ANAMA RAIKA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
252	WP(C)/0034270/2021	SUDHAKANTA BARIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
253	WP(C)/0034271/2021	GOKUL CHANDRA DAS VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
254	WP(C)/0034272/2021	UDAYA NARAYAN ROUT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
255	WP(C)/0034273/2021	DAMODAR MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
256	WP(C)/0034274/2021	SURENDRA PRASAD SAMAL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
257	WP(C)/0034275/2021	SULLAVA CHANDRA PATRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
258	WP(C)/0034276/2021	MINATI GIRI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
259	WP(C)/0034277/2021	GOPINATH ROUT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
260	WP(C)/0034278/2021	SARAT KUMAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
261	WP(C)/0034279/2021	SK.NAIMUDDIN	ASHOK KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0034280/2021	GHANASHYAM SINGH	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0034281/2021	DURYODHAN PALAI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0034282/2021	DR.KELLA NIVEDITA	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0034283/2021	RAMAKANTA MOHAPATRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0034284/2021	SUDAM CHARAN JENA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0034285/2021	KAMALAKANTA BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0034286/2021	GOBINDA CHANDRA MOHANTY	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0034287/2021	NIRAKAR MOHAPATRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0034288/2021	GAJENDRA KUMAR SAHOO	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0034289/2021	LOKANATH HARICHANDAN	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0034290/2021	SUSHIL KUMAR KHUNTIA	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0034291/2021	STATE OF ODISHA RAJENDRA NARAYAN MISHRA VS COLLECTOR AND DM, BOLANGIR	ANIRUDHA DAS VS	// // 0 //
274	WP(C)/0034292/2021	BALARAM SAHOO VS STATE OF ODISHA	BHABANI SHANKAR MISHRA 3 VS	// 0 //
275	WP(C)/0034293/2021	JANAKA SUTA DASH VS COLLECTOR AND DM, BOLANGIR	ANIRUDHA DAS VS	// 0 //
276	WP(C)/0034294/2021	RISHIRAJ KHAMARI VS COLLECTOR AND DM,BOLANGIR	ANIRUDHA DAS VS	// 0 //
277	WP(C)/0034295/2021	UMESH PRASAD MAHANA VS COLLECTOR AND DM,BOLANGIR	ANIRUDHA DAS VS	// 0 //
278	WP(C)/0034296/2021	P.KESHABA RAO DORA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
279	WP(C)/0034297/2021	DWARIKA NATH VS DIRECTOR GENERAL OF EMPLOYMENT AND TRAINING, NEW DELHI	NIRANJAN LENKA VS	// 0 //
280	WP(C)/0034298/2021	M.C. OF HARIPUR PRIMARY SCHOOL,KENDRAPARA VS STATE OF ODISHA	ANIL KUMAR MOHANTY VS	// 0 //
281	WP(C)/0034299/2021	JITU SAHU VS DG OF EMPLOYMENT AND TRAINING, NEW DELHI	NIRANJAN LENKA VS	// 0 //
282	WP(C)/0034300/2021	SUCHETA KRIPALINI SWAGATIKA SAMAL VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
283	WP(C)/0034301/2021	CHAITANYA BANJARA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0034302/2021	BANALATA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0034303/2021	SUBRATINI NAYAK VS DILIP KUMAR BANA	ASHOK DAS VS	// 0 //
286	WP(C)/0034304/2021	DURBAL MAJHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
287	WP(C)/0034305/2021	SIBA CHANDRA PATRA VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //
288	WP(C)/0034306/2021	BICHITRANANDA BALIARSINGH VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
289	WP(C)/0034307/2021	GANGADHAR PATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
290	WP(C)/0034308/2021	DHANESWAR ROUT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
291	WP(C)/0034309/2021	BABU BEHERA VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //
292	WP(C)/0034310/2021	RAHELA BEGUM VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
293	WP(C)/0034311/2021	BHAKTA BANDHU DASH VS STATE OF ODISHA	SUBHANSU SEKHAR PATRA VS	// 0 //
294	WP(C)/0034312/2021	BHAGABAN PASAYAT VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	// 0 //
295	WP(C)/0034313/2021	TAPASH RANJAN SENAPATY	BHAWANI SANKAR PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0034314/2021	BASANTA KUMAR PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0034315/2021	SUJATA SINGH DHURUA	MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0034316/2021	SABITA MISHRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0034317/2021	ABHIMANYU DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0034318/2021	AMARA KUMAR MALLIK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0034319/2021	NIRANJAN SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0034320/2021	SATRUGHAN SADANGI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0034321/2021	SUKUMAR JENA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0034322/2021	JOY JAGANNATH MALLICK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0034323/2021	PRAMODA KUMAR PANY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0034324/2021	BANAJYOTSNA PANIGRAHI	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0034325/2021	STATE OF ODISHA DEBI PRASAD BHANJA VS	SUKANTA KUMAR DALAI VS	// // 0
308	WP(C)/0034326/2021	STATE OF ODISHA SANJAYA KUMAR DASH VS	SUKANTA KUMAR DALAI VS	// // 0
309	WP(C)/0034327/2021	STATE OF ODISHA PRAMOD KUMAR SINGH VS	KAUSHIK SWAIN VS	// // 0
310	WP(C)/0034328/2021	STATE OF ODISHA KUSHABIHARI PANDA VS	KAUSHIK SWAIN VS	// // 0
311	WP(C)/0034329/2021	STATE OF ODISHA RATNAKAR MISHRA VS	SUBRATA MISHRA VS	// // 0
312	WP(C)/0034330/2021	STATE OF ODISHA PROMODINI NAIK VS	PRASANNA KUMAR MOHANTY VS	// // 0
313	WP(C)/0034331/2021	STATE OF ODISHA JAYANTI SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
314	WP(C)/0034332/2021	STATE OF ODISHA HARIHAR BEHERA VS	KAUSHIK SWAIN VS	// // 0
315	WP(C)/0034333/2021	STATE OF ODISHA MALATI DEVI VS	PRAKASH RANJAN BARIK VS	// // 0
316	WP(C)/0034334/2021	STATE OF ODISHA SATYA NARAYAN BEHERA VS	PRASANNA KUMAR MOHANTY VS	// // 0
317	WP(C)/0034335/2021	THE DIRECTOR,SOIL CONSERVATION AND WATERSHED DEVELOPMENT GURU PARAJA VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0034336/2021	RANJIT KUMAR DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
319	WP(C)/0034337/2021	GAYADHAR PARIKSHYA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
320	WP(C)/0034338/2021	TIC TOK SKILL GAMES PVT.LTD. VS STATE OF ODISHA	ABHISHEK MALHOTRA VS	// 0 //
321	WP(C)/0034339/2021	PRANABANDHU SETHI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
322	WP(C)/0034340/2021	PRADEEP KUMAR MALLIK VS STATE OF ODISHA	B.DASH VS	// 0 //
323	WP(C)/0034341/2021	NIRMALA BHUE VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
324	WP(C)/0034342/2021	SIDDHARTH ANEJA VS UNION OF INDIA	SABYASACHI MISHRA VS	// 0 //
325	WP(C)/0034343/2021	MAHESWAR SAHU VS UNION OF INDIA	UMACHARAN MISHRA VS	// 0 //
326	WP(C)/0034344/2021	SUDHANSU SEKHAR PANDA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
327	WP(C)/0034345/2021	HEMALATA PAIK VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
328	WP(C)/0034346/2021	SURENDRA SETHI VS COLLECTOR AND DM, GANJAM	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
329	WP(C)/0034347/2021	KALYANI BEHERA	RABINDRA KUMAR PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0034348/2021	YUNUS DAUD	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE TAHASILDAR, KANTABANJI		//
331	WP(C)/0034349/2021	DHARITRI NAIK	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		CHSE,BBSR		//
332	WP(C)/0034350/2021	BANOJ KUMAR PATTANAYAK	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., GANJAM		//
333	WP(C)/0034351/2021	LOKANATH ROUT	DAYANIDHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0034352/2021	ABDUL MAZID KHAN	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., CUTTACK		//
335	WP(C)/0034353/2021	SK. ELEAS	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., KENDRAPARA		//
336	WP(C)/0034354/2021	ABDUL MAZID KHAN	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., CUTTACK		//
337	WP(C)/0034355/2021	SHAIKH HASIB RAHEBAR	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0034356/2021	ABDUL MAZID KHAN	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O.,CUTTACK		//
339	WP(C)/0034357/2021	AMIYA KUMAR PATEL	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0034358/2021	BHASKAR SAHU	MANAS RANJAN SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0034359/2021	STATE GOVT. OF ODISHA LALTU BEHERA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
342	WP(C)/0034360/2021	STATE OF ODISHA SATYANANDA PANDA VS	RANJAN KUMAR NAYAK VS	// // 0
343	WP(C)/0034361/2021	STATE OF ODISHA SIDHESWAR SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
344	WP(C)/0034362/2021	STATE OF ODISHA ANIRUDHA BARIK VS	DURGESH NARAYAN RATH VS	// // 0
345	WP(C)/0034363/2021	STATE OF ODISHA GATIKRISHNA BISWAL VS	DURGESH NARAYAN RATH VS	// // 0
346	WP(C)/0034364/2021	STATE OF ODISHA DHANURJAYA BIBHAR VS	DURGESH NARAYAN RATH VS	// // 0
347	WP(C)/0034365/2021	STATE OF ODISHA LAXMI NARAYANA MISHRA VS	DURGESH NARAYAN RATH VS	// // 0
348	WP(C)/0034366/2021	STATE OF ODISHA GUPTESWARA SUNA VS	DURGESH NARAYAN RATH VS	// // 0
349	WP(C)/0034367/2021	STATE OF ODISHA DHANURJAYA BEHERA VS	KSHIROD KUMAR ROUT VS	// // 0
350	WP(C)/0034368/2021	STATE OF ODISHA BIDYABATI MISHRA VS	ANIL KUMAR BEHERA VS	// // 0
351	WP(C)/0034369/2021	STATE OF ODISHA SANJUKTA PATTANAIAK VS	NIRANJAN NAYAK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0034370/2021	SUSHMITA TOPPO VS R.T.O.,SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
353	WP(C)/0034371/2021	SUBHAM KUMAR NAYAK VS STATE OF ODISHA	P.R.MISHRA VS	// 0 //
354	WP(C)/0034372/2021	SUSHMITA TOPPO VS R.T.O.,SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
355	WP(C)/0034373/2021	RASHMITA PATTNAYAK VS R.T.O.,KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
356	WP(C)/0034374/2021	RASHMIRANJAN SWAIN VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //
357	WP(C)/0034375/2021	SOUDAMINI SOMANATH VS R.T.O.,SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
358	WP(C)/0034376/2021	MANOJ KUMAR NAYAK VS R.T.O.,BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
359	WP(C)/0034377/2021	RAKSH PANDEY VS R.T.O.SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
360	WP(C)/0034378/2021	ANVIL SERVICES VS R.T.O., BBSR 1	BRAJA MOHAN SARANGI VS	// 0 //
361	WP(C)/0034379/2021	SANJAYA KUMAR PRADHAN VS R.T.O.,PURI	BRAJA MOHAN SARANGI VS	// 0 //
362	WP(C)/0034380/2021	ANVIL SERVICES VS R.T.O., BBSR 1	BRAJA MOHAN SARANGI VS	// 0 //
363	WP(C)/0034381/2021	BARUN KUMAR BISWAL	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		R.T.O.,PURI		//
364	WP(C)/0034382/2021	ANVIL SERVICES	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,BBSR 1		//
365	WP(C)/0034383/2021	ANVIL SERVICES	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BBSR 1		//
366	WP(C)/0034384/2021	ANVIL SERVICES	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,BBSR 1		//
367	WP(C)/0034385/2021	ANVIL SERVICES	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BBSR 1		//
368	WP(C)/0034386/2021	ANVIL SERVICES	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,BBSR 1		//
369	WP(C)/0034387/2021	ANVIL SERVICES	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BBSR 1		//
370	WP(C)/0034388/2021	RAMESH CHANDRA BADAJENA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0034389/2021	RAMBA PRY. FISHERIES CO-OP. SOCIETY,GANJAM	ANAM KUMAR MANDAL	//
		VS	VS	0
		COLLECTOR,GANJAM		//
372	WP(C)/0034390/2021	DEBASIS SAHOO	BHABANI SANKAR MISHRA	//
		VS	VS	0
		LOPAMUDRA PARIDA		//
373	WP(C)/0034391/2021	SUKADEV BHOI	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0034392/2021	BUDHADEV SAHU	AMIT PRASAD BOSE	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0034393/2021	STATE OF ODISHA B.MANOJ KUMAR RAO VS	ACHYUTANANDA PATTANAIAK VS	// // ()
376	WP(C)/0034394/2021	STATE OF ODISHA RUDRA KUMAR PATRA VS	MAHADEV MISHRA VS	// // ()
377	WP(C)/0034395/2021	STATE OF ODISHA B.MANOJ KUMAR RAO VS	ACHYUTANANDA PATTANAIAK VS	// // ()
378	WP(C)/0034396/2021	STATE OF ODISHA B.MANOJ KUMAR RAO VS	ACHYUTANANDA PATTANAIAK VS	// // ()
379	WP(C)/0034397/2021	STATE OF ODISHA B.MANOJ KUMAR RAO VS	ACHYUTANANDA PATTANAIAK VS	// // ()
380	WP(C)/0034398/2021	STATE OF ODISHA RANJAN PATTNAIK @ PATTANAYAK VS	PRAFULLA KUMAR RATH VS	// // ()
381	WP(C)/0034399/2021	STATE OF ODISHA SUDHARANI MISHRA VS	LAXMI NARAYAN RAYATSINGH VS	// // ()
382	WP(C)/0034400/2021	STATE OF ODISHA ASHISH KUMAR VS	SASWAT DAS VS	// // ()
383	WPCRL/0000150/2021	UNION OF INDIA DEBARAJ MAHARANA VS	ACHYUTANANDA PATTANAIAK VS	// //0 ()
384	ABLAPL/0014428/2021	STATE OF ODISHA KAMALAKANTA DAS @ BABULA VS	BISWARANJAN DALAI VS	// // TIRTOL /175 /1993 ()
385	ABLAPL/0014429/2021	STATE OF ODISHA KALYANI BARICK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// // AUL /306 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0014430/2021	ROHIT RANJAN PATRA VS STATE OF ODISHA	ABHUSHEK DASH VS	NILGIRI /263 /2021 () //
387	ABLAPL/0014431/2021	SARATA TARAI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	BALICHANDRAPUR /235 /2021 () //
388	ABLAPL/0014432/2021	SUBHENDU NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //
389	ABLAPL/0014433/2021	ASWINI BAGARTI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	barpalli /324 /2021 () //
390	ABLAPL/0014434/2021	DEBI PRASAD PADHI VS STATE OF ODISHA	MANOJ KUMAR ROURAY VS	PATTAPUR (DIGAPAHANDI) /126 /2021 () //
391	ABLAPL/0014435/2021	SURENDRA JENA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BADAGODA P.S. /37 /2008 () //
392	ABLAPL/0014436/2021	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	BHAKTILATA BAL VS	NARASINGHPUR /171 /2021 () //
393	ABLAPL/0014437/2021	KAMALA LOCHAN SARANGI VS STATE OF ODISHA	USHARANI PADHI VS	JAGATSINGPUR /478 /2021 () //
394	ABLAPL/0014438/2021	SANJIB MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KISHORENGAR /180 /2021 () //
395	ABLAPL/0014439/2021	SWADHIN SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /363 /2021 () //
396	ABLAPL/0014440/2021	BHASKAR NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /562 /2021 () //
397	ABLAPL/0014441/2021	BIMALENDU MISHRA	AMULYA RATNA PANDA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014442/2021	KANHA NAYAK @ KANHU NAYAK	CHHABI BEHERA	CHANDRASEKHARPUR /263 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014443/2021	SHRUTI RANJAN AMATYA	UNMESH CHANDRA JENA	DEOGARH /346 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014444/2021	KABI MAHAKUD	MANAS CHAND	RUGUDI /66 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014445/2021	SABYASACHI MAHAMALLA@ CHINTU	DIBYA JYOTI SAHOO	MARINE PS AT JAMBO /112 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014446/2021	DHARANI SAHOO	SMRUTI RANJAN DEBATA	PARJANG /255 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014447/2021	SAHEB@ SAKIR HUSSAIN	SANJAYA NARAYAN SAHOO	TAISARA /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014448/2021	MAHESWAR MOHAPATRA	JAGANNATH KAMILA	GOP /473 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014449/2021	DIPAK BEHERA	JULU KHANSAMA	ATHAMALLIK /154 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014450/2021	BALARAM JENA	B.P.TRIPATHY	BHANDARIPOKHARI /33 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014451/2021	GOPAL NAIK	PRAKASH K MISHRA	NARASINGHPUR /163 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014452/2021	AMAN KUMAR CHAMPATY@ AMAN CHAMPATY	SRIGANMAN CHAMPATI	NAYAPALLI P.S. /494 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0014453/2021	STATE OF ODISHA AMIT DEBANATH VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /132 /2021 ()
410	ABLAPL/0014454/2021	STATE OF ODISHA CHITTA RANJAN MOHANTA VS	SURYAKANTA DWIBEDI VS	// BADSABI /185 /2021 ()
411	ABLAPL/0014455/2021	STATE OF ODISHA SUVAM MOHANTY VS	ASIT KUMAR JENA VS	// MANCHESWAR P.S. /336 /2021 ()
412	ABLAPL/0014456/2021	STATE OF ODISHA SHANKARSAN JENA VS	LALITENDU BHUYAN VS	// GHASIPURA /216 /2021 ()
413	ABLAPL/0014457/2021	STATE OF ODISHA GOPABANDHU MIRDHA VS	MOHENDRA KUMAR MOHAPATRO VS	// / /0 ()
414	ABLAPL/0014458/2021	STATE OF ODISHA BASANTA DASH VS	RAJALAXMI BISWAL VS	// BIKRAMPUR FCI /282 /2021 ()
415	ABLAPL/0014459/2021	STATE OF ODISHA RUGUNA@ SATYABRATA DALAI VS	RABI NARAYAN PANDA VS	// TIHIDI /221 /2019 ()
416	ABLAPL/0014460/2021	STATE OF ODISHA AJAY DEBANATH VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /132 /2021 ()
417	ABLAPL/0014461/2021	STATE OF ODISHA SK. NOOR AHEMAD VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /412 /2021 ()
418	ABLAPL/0014462/2021	STATE OF ODISHA BINOD MAHAKUD VS	JAGANNATH KAMILA VS	// MANAMUNDA /135 /2021 ()
419	ABLAPL/0014463/2021	STATE OF ODISHA BHASKAR CHANDRA NAYAK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	// AUL /217 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0014464/2021	KHUTUB NADAF @ KHUTUB DASTAGIR NADAF VS STATE OF ODISHA	DEPTIREKHA NANDA VS	KHURDA P.S. /369 /2021 () //
421	ABLAPL/0014465/2021	RANJIT NATHA @ CHANCHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
422	ABLAPL/0014466/2021	SUBRAT KUMAR JENA @ JITU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	GHASIPURA /222 /2016 () //
423	ABLAPL/0014467/2021	SANJAYA BEHERA VS STATE OF ODISHA	AMARESH DAS VS	BYREE /189 /2021 () //
424	ABLAPL/0014468/2021	MAHESWAR ROHIDAS VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	BADMAL /176 /2021 () //
425	ABLAPL/0014469/2021	SRIDHAR SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /272 /2021 () //
426	ABLAPL/0014470/2021	UTTAM JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /135 /2021 () //
427	ABLAPL/0014471/2021	BABULU DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /364 /2021 () //
428	ABLAPL/0014472/2021	ASISH KUMAR PATNAIK @ ASISH PATNAIKSUJATA JENA VS STATE OF ODISHA	VS	BALLIGUDA /229 /2020 () //
429	ABLAPL/0014473/2021	DEBENDRA KANTA VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	KOMNA PS /321 /2021 () //
430	ABLAPL/0014474/2021	HEMA PRABHA SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GOLANTHARA (BERHAMPUR) /11 /2014 () //
431	ABLAPL/0014475/2021	SADASIVA MANSINGH @ SADASIV @ MICKY	KAUSTUVA MOHANTY	PURI TOWN /292 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0014476/2021	STATE OF ODISHA SISUA BEHERA@ SISUA NAYAK	PARTHA SARATHI DAS	// KHURDA P.S. /392 /2021
		VS	VS	()
433	ABLAPL/0014477/2021	STATE OF ODISHA CHANDAN YADAB	JAJATI KESHARI KHUNTIA	// SAHADEV KHUNTA /242 /2021
		VS	VS	()
434	ABLAPL/0014478/2021	STATE OF ODISHA GAJENDRA DAS	KUMUDINEE PANDA	// NAIKANI-DIHI /265 /2021
		VS	VS	()
435	ABLAPL/0014479/2021	STATE OF ODISHA MILAN KUMAR DEBANATH	ASHOK KUMAR SAHOO	// MARINE PS AT JAMBO /132 /2021
		VS	VS	()
436	ABLAPL/0014480/2021	STATE OF ODISHA IRFAQ@ SK. ERFAN ALI	SAMVIT MOHANTY	// TIRTOL /212 /2020
		VS	VS	()
437	ABLAPL/0014481/2021	STATE OF ODISHA PRADEEP SETHI	JULU KHANSAMA	// //0
		VS	VS	()
438	WPC(OA)/0000246/2018	STATE OF ODISHA MANORAMA MUDULI	SUDHIR PRASAD RATH	// //
		VS	VS	()
439	WPC(OA)/0000837/2019	STATE OF ODISHA KAPILENDRA MOHANTA	SUDHIR PRASAD RATH	// //
		VS	VS	()
440	WPC(OA)/0000864/2012	STATE OF ODISHA AJAGAR KHAN	SURYA NARAYAN PATNAIK	// //
		VS	VS	()
441	WPC(OA)/0001057/2016	STATE OF ODISHA KAPILENDRA MOHANTA	N.B.CHAINY	// //
		VS	VS	()
442	WPC(OA)/0002084/2017	STATE OF ODISHA KAPILENDRA MOHANTA	SUDHIR PRASAD RATH	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WPC(OAC)/000003/2006	STATE OF ODISHA HARIHARA JENA VS	M/S MANOJ KUMAR KHUNTIA VS	// // 0
444	WPC(OAC)/000007/2006	STATE OF ODISHA BIJAYA LAXMI JENA VS	M/S DHULIRAM PATTANAYAK VS	// // 0
445	WPC(OAC)/000017/2006	STATE OF ODISHA INDUMADHAB MOHANTY VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
446	WPC(OAC)/000025/2006	STATE OF ODISHA BHAGABAT BARIK VS	M/S BANSHIDHAR BAUG VS	// // 0
447	WPC(OAC)/000029/2006	STATE OF ODISHA KUNJA BIHARI SHAOO VS	KOSHORE KUMAR MISHRA VS	// // 0
448	WPC(OAC)/000031/2006	STATE OF ODISHA RASMI RANJAN SAHU VS	M/S SAMEER KUMAR DAS VS	// // 0
449	WPC(OAC)/000036/2006	STATE OF ODISHA NARAYAN PADHY VS	M/S RAJANI CHANDRA MOHANTY VS	// // 0
450	WPC(OAC)/000049/2006	STATE OF ODISHA MUKTIKANTA MOHAPATRA VS	M/S JAYANT KUMAR RATH VS	// // 0
451	WPC(OAC)/000059/2006	STATE OF ODISHA BISWARANJAN LENKA VS	M/S DEEPALI MAHAPATRA VS	// // 0
452	WPC(OAC)/000065/2006	STATE OF ODISHA BANAMALI PRADHAN VS	M/S J.K LENKA VS	// // 0
453	WPC(OAC)/000066/2006	STATE OF ODISHA NARYAN PATTANAIAK VS STATE OF ODISHA	M/S SANTANU KUMAR SARANGI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WPC(OAC)/0000073/2006	SATYABADI SAMAL VS STATE OF ODISHA	M/S NIRANJAN LENKA VS	// 0 //
455	WPC(OAC)/0000082/2006	SARBESWAR SAMAL VS STATE OF ODISHA	M/S J.K. LENKA VS	// 0 //
456	WPC(OAC)/0000093/2006	JALAJ KUMAR DAS VS STATE OF ODISHA	M/S L. PRADHAN VS	// 0 //
457	WPC(OAC)/0000094/2006	BANSHIDHAR GOUDA VS STATE OF ODISHA	M/S RABINDRA KUMAR PATTNAIK VS	// 0 //
458	WPC(OAC)/0000102/2006	SUBHADUTTA CHAMPATIRAY VS STATE OF ODISHA	L. PRADHAN VS	// 0 //
459	WPC(OAC)/0000104/2006	BIKASH KISHORE KANUNGO VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
460	WPC(OAC)/0000106/2006	PRAMILA MISHRA VS STATE OF ODISHA	M/S BIDYADHAR PRADHASN VS	// 0 //
461	WPC(OAC)/0000109/2006	MURALIDHAR GOUDA VS STATE OF ODISHA	M/S B.P SATAPATHY VS	// 0 //
462	WPC(OAC)/0000116/2006	BIRENDRA KUMAR SAHOO VS STATE OF ODISHA	M/S A.N MOHAPATRA VS	// 0 //
463	WPC(OAC)/0000124/2006	MADHAB BEHERA VS STATE OF ODISHA	M/S L.K. MOHANTY VS	// 0 //
464	WPC(OAC)/0000132/2006	PRANAB KISHORE NAIK VS STATE OF ODISHA	M/S MANOJ KUMAR KUHNIA VS	// 0 //
465	WPC(OAC)/0000138/2006	SUDHANSU SEKHAR PANDA	M/S DAYANIDHI LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0000147/2006	HARISH CHANDRA NAYAK	M/S PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OAC)/0000148/2007	N.MARKANDA PATRA	ASHOK KUMAR SWAIN 1	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0000149/2006	PRAMOD KUMAR BEHERA	M/S CHIRANJIB MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OAC)/0000152/2006	DHIRESH PRASAD DANI	M/S M.K. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0000153/2006	PITAMBER ACHARYA	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0000154/2006	RAJENDRA PRASAD PRADHAN	M/S T. BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0000156/2006	SISIR KUMAR DAS	M/S MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
473	WPC(OAC)/0000158/2006	NIDHIRAM BAL	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0000163/2007	BHANUMATI ROUT	M/S SEKHAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
475	WPC(OAC)/0000166/2007	PRATAP KUMAR SWAIN	M/S MIHIR SEKHAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
476	WPC(OAC)/0000171/2006	KISHORE CHANDRA PANDA	M/S H.S SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WPC(OAC)/0000181/2006	STATE OF ODISHA PRAMOD KUMAR BARIK VS	M/S SOUBHAGYA S. DAS VS	// // 0
478	WPC(OAC)/0000186/2007	STATE OF ODISHA ALOK MOHANTY VS	M/S DHRANIDHAR NAYAK VS	// // 0
479	WPC(OAC)/0000191/2006	STATE OF ORISSA BABOO BHUKTA VS	M/S LAXMAN PRADHAN VS	// // 0
480	WPC(OAC)/0000193/2007	STATE OF ODISHA MANASI PRADHAN VS	M/S MIHIR SEKHAR SAHOO VS	// // 0
481	WPC(OAC)/0000204/2006	STATE OF ORISSA LILIMARANI DHAMEL VS	M/S K.K SWAIN VS	// // 0
482	WPC(OAC)/0000208/2007	STATE OF ODISHA VS	VS	// // 0
483	WPC(OAC)/0000209/2006	MADAN MOHAN PADHI VS	M/S KALI PRASANNA MISRA VS	// // 0
484	WPC(OAC)/0000215/2006	STATE OF ODISHA BABAITA PANDA VS	M/S BIJAYA KUMAR PATTANAİK VS	// // 0
485	WPC(OAC)/0000217/2006	STATE OF ODISHA SURESH CHANDRA MOHANTA VS	M/S CHITTA RANJAN MISRA VS	// // 0
486	WPC(OAC)/0000228/2006	STATE OF ODISHA HIMANSU SEKHAR MOHANTY VS	M/S BUDHADEV ROURTRAY VS	// // 0
487	WPC(OAC)/0000235/2006	STATE OF ODISHA LOKANATH MOHAPATRA VS COLLECTOR, JAGATSINGHPUR	M/S A.K JETHI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WPC(OAC)/0000241/2006	P.DALEYA REDDY VS STATE OF ODISHA	M/S S.B JENA VS	// 0 //
489	WPC(OAC)/0000245/2006	UMACHARAN PADHI VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
490	WPC(OAC)/0000251/2006	PRASANTA KUMAR PATTNAIK VS STATE OF ODISHA	M/S RAMAKANTA MAHAPATRA VS	// 0 //
491	WPC(OAC)/0000252/2006	BIJAYA KUMAR SAHU VS STATE OF ODISHA	M/S RAMAKANTA MAHAPATRA VS	// 0 //
492	WPC(OAC)/0000253/2006	S.VENKAT RAMAN VS STATE OF ODISHA	M/S RAMAKANTA MAHAPATRA VS	// 0 //
493	WPC(OAC)/0000254/2006	SHYAM SUNDAR PATTNAIK VS STATE OF ODISHA	M/S RAMAKANTA MAHAPATRA VS	// 0 //
494	WPC(OAC)/0000255/2006	ASHOK KUMAR SAHU VS STATE OF ODISHA	M/S RAMAKANTA MAHAPATRA VS	// 0 //
495	WPC(OAC)/0000261/2006	PRAKASH CHANDRA BARAL VS STATE OF ODISHA	M/S MILAN KANUNGO VS	// 0 //
496	WPC(OAC)/0000266/2006	DAITARI SUNA VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
497	WPC(OAC)/0000269/2005	BALGOPAL MISHRA VS STATE OF ODISHA	M/S L. SAMANTRAY VS	// 0 //
498	WPC(OAC)/0000286/2006	PRAVASH CHANDRA ROUT VS STATE OF ODISHA	M/S UMESH CHANDRA MOHANTY VS	// 0 //
499	WPC(OAC)/0000305/2006	GOUTAM DEHURY	M/S SIDHESWAR MALLIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0000322/2006	BIPIN BEHARI DASH	M/S M.K KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0000325/2006	ARJUN MANDOI	M/S MADHUSMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0000326/2006	SIBA PRASAD NAYAK	M/S MADHUSMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0000338/2006	MURALIDHAR PARIDA	M/S J.K RATH	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0000602/2006	DHARMA NIRANJAN MISHRA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OAC)/0000620/2006	SANJAYA KUMAR MOHANTY	A. R. DASH	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0000630/2006	NILAMADHAB SWAIN	H. N. MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0000638/2006	NIMAIN PANDA	J. SENGUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0000654/2006	PARTHA SARATHI NAYAK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0000665/2006	JUMAR NAYAK	RABINDRA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0000678/2017	SIMADRI PANIGRAHI	MANOJ KUMAR KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	WPC(OAC)/0000682/2007	STATE OF ODISHA AJIT KUMAR HOTA VS	SUSANTA KUMAR JOSHI VS	// // 0
512	WPC(OAC)/0000700/2007	DIVISIONAL FOREST OFFICER(WILD LIFE) KHAGENDRA NATH SHA VS	KARUNAKAR JENA VS	// // 0
513	WPC(OAC)/0000709/2006	STATE OF ODISHA RUDRADEV NAYAK VS	ASWINI KUMAR MISHRA VS	// // 0
514	WPC(OAC)/0000717/2006	STATE OF ODISHA HARISH CHANDRA PRADHAN VS	P.K. NAYAK VS	// // 0
515	WPC(OAC)/0000721/2006	STATE OF ODISHA BITU MARANDI VS	SUKUMAR DEBDAS VS	// // 0
516	WPC(OAC)/0000722/2006	STATE OF ODISHA CHAITANA JANI VS	MANOJ KUMAR KHUNTIA VS	// // 0
517	WPC(OAC)/0000723/2006	STATE OF ODISHA MAHENDRA CHANDRA PRATIHARI VS	SK. AZIZ VS	// // 0
518	WPC(OAC)/0000728/2006	STATE OF ODISHA SRIDHAR NAYAK VS	C. ANANDA RAO VS	// // 0
519	WPC(OAC)/0000730/2006	STATE OF ODISHA P. GOPALAN VS	S. K. DEY VS	// // 0
520	WPC(OAC)/0000731/2007	STATE OF ODISHA MANAS RANJAN JANI VS	A.K.NANDA VS	// // 0
521	WPC(OAC)/0000731/2006	STATE OF ODISHA ARUN KUMAR KUNDU VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WPC(OAC)/0000733/2007	NIKUNJA RANJAN KAR VS STATE OF ODISHA	BIJAYA KUMAR PATTNAIK VS	// 0 //
523	WPC(OAC)/0000756/2007	MAHENDRA KUMAR SATAPATHY VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
524	WPC(OAC)/0000756/2006	DHANU KHARA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA I VS	// 0 //
525	WPC(OAC)/0000760/2007	VS	VS	// 0 //
526	WPC(OAC)/0000760/2006	KRUSHNA PRIYA DAS VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
527	WPC(OAC)/0000761/2006	ABHIMANYU MAHARANA VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// 0 //
528	WPC(OAC)/0000763/2007	DR.JITENDRA KUMAR SAMANTARAY VS STATE OF ODISHA	BISWA BIHARI MOHANTY VS	// 0 //
529	WPC(OAC)/0000767/2007	ANANTA KUMAR PATEL VS STATE OF ODISHA	MANOJ MISHRA VS	// 0 //
530	WPC(OAC)/0000768/2007	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	S.B.MOHANTA VS	// 0 //
531	WPC(OAC)/0000768/2006	RAJKISHORE BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
532	WPC(OAC)/0000781/2007	NILAMBAR SETHY VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
533	WPC(OAC)/0000788/2007	ANIRUDHA ROUT	M/S SRINIVAS MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0000789/2006	MURALIDHAR GADNAIK	JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0000791/2006	SAGARIKA DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0000796/2006	KULAMANI PANDA	ASHOK KUMAR APAT	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0000798/2006	SARADA PRASAD DAS	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0000805/2006	LINGARAJ SAHU	LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0000810/2006	GOPAL KRUSHNA DASH	BIJAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0000813/2006	ARINDUM SENGUPTA	BIJAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0000817/2006	ANAND SAHOO	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0000818/2006	BHABANI SANKAR PRADHAN	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0000819/2006	SURENDRA PRASAD NAYAK	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0000820/2006	ASHIM KUMAR CHANDA	ASWINI KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	WPC(OAC)/0000822/2006	STATE OF ODISHA SASANKA SEKHAR SATUA VS	A.K HOTA VS	// // 0
546	WPC(OAC)/0000833/2006	ESTATE OF ODISHA MOHAN SUNDAR RAY VS	ANIL DEO VS	// // 0
547	WPC(OAC)/0000834/2006	STATE OF ODISHA SURESH CHANDRA MISHRA VS	ASWINI KUMAR MISHRA VS	// // 0
548	WPC(OAC)/0000834/2007	STATE OF ODISHA KRUSHNA CHANDRA DAS VS	M/S S.SWAIN VS	// // 0
549	WPC(OAC)/0000841/2006	STATE OF ODISHA ARUNI NAYAK VS	LAXMAN PRADHAN VS	// // 0
550	WPC(OAC)/0000843/2006	STATE OF ODISHA MANABHANJAN HOTA VS	MANOJ KUMAR KHUNTIA VS	// // 0
551	WPC(OAC)/0000843/2007	STATE OF ODISHA DIPTIMAYEE MOHAPATRA VS	M/S D.K MOHAPATRA VS	// // 0
552	WPC(OAC)/0000845/2006	STATE OF ODISHA PRASANTA KUMAR MISHRA VS	MIHIR KUMAR MALLICK VS	// // 0
553	WPC(OAC)/0000853/2006	STATE OF ODISHA BAURIBANDHU PANDA VS	SATRUGHNA DASH VS	// // 0
554	WPC(OAC)/0000857/2007	STATE OF ODISHA RANJITA DWIVEDY VS	M/S K.K SWAIN VS	// // 0
555	WPC(OAC)/0000860/2006	STATE OF ODISHA AJAYA KUMAR DAS VS STATE OF ODISHA	MANORANJAN MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	WPC(OAC)/0000863/2007	CHOUDHURY PROMOD DAS VS STATE OF ODISHA	M/S A.K MISHRA VS	// 0 //
557	WPC(OAC)/0000863/2006	CHITTARNJAN SAHOO VS STATE OF ODISHA	P.PRIYAMBADA VS	// 0 //
558	WPC(OAC)/0000866/2006	JUDHISTHIR MALLIK VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
559	WPC(OAC)/0000873/2007	NARAHARI NAYAK VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
560	WPC(OAC)/0000880/2007	CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	M/S J.SENGUPTA VS	// 0 //
561	WPC(OAC)/0000881/2006	YUDHISTIR CHHUALSINGH VS STATE OF ODISHA	M/S B ROUSTRAY VS	// 0 //
562	WPC(OAC)/0000885/2007	BHUJESWARI TANTI VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
563	WPC(OAC)/0000892/2007	KESHAB CHANDRA BEHERA VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
564	WPC(OAC)/0000893/2007	RUDHIR KUMAR BISWAL VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
565	WPC(OAC)/0000984/2007	DEBRAJ KHANDWAL AND OTHERS VS STATE OF ODISHA	M/S R.C PATTNAIK VS	// 0 //
566	WPC(OAC)/0000993/2007	PARESH CHANDRA DHIR AND ONE OTHER VS STATE OF ODISHA	M/S SURESH CHANDRA MOHANTY VS	// 0 //
567	WPC(OAC)/0000995/2007	PRAFULLA KUMAR MISHRA	M/S DHULIRAM PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0001038/2007	BHAGIRATHI BHUYAN AND OTHERS	M/S B.K NAYAK	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE,CUTTACK		//
569	WPC(OAC)/0001046/2007	BIRAKISHORE SOREN AND OTHERS	M/S G RANI DORA	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAC)/0001057/2006	GOURISANKAR MOHAPATRA	M/S ASHOKA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAC)/0001058/2006	GOURI SANKAR MOHAPTRA		//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0001067/2006	SHUKADEV SAHU	M/S ASHOK KUMAR MOHAPTRA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0001074/2006	BIMBADHAR BARIK	M/S P.K.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0001077/2006	KALANDI CHARAN BEHERA	M/S PRASANT KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0001078/2006	PRADEEP KUMAR MOHANTY	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
576	WPC(OAC)/0001096/2006	SATYABRATA BEHERA	M/S PRAFULLA KUMAR KAR	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0001097/2006	SUMANTA KUMAR GOCHHAYAT	M/S PRAFULLA KUAMRA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
578	WPC(OAC)/0001099/2007	AJIT KUMAR DAS AND OTHERS	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	WPC(OAC)/0001107/2006	STATE OF ODISHA BALMIKI JENA VS	M/S ULLASH CHANDRA MOHANTY VS	// // 0
580	WPC(OAC)/0001109/2007	STATE OF ODISHA JAYA CHANDRA SAHU VS	M/S J.K MISHRA VS	// // 0
581	WPC(OAC)/0001120/2007	STATE OF ODISHA KALANDI CHARAN NANDA VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // 0
582	WPC(OAC)/0001121/2007	CONTROLLER OF ACCOUNTS ,ORISSA AND OTHERS PRATAP KUMAR ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
583	WPC(OAC)/0001126/2006	STATE OF ODISHA PRAMOD KUMAR MEHER VS	M/S BIBHUDHENDRA MISHRA VS	// // 0
584	WPC(OAC)/0001127/2007	STATE OF ODISHA PARSURAM BAHUBALENDRA VS	M/S B.K PARIDA VS	// // 0
585	WPC(OAC)/0001128/2007	STATE OF ODISHA SUDARSAN SAHU VS	SUSANT KUMAR PRADHAN VS	// // 0
586	WPC(OAC)/0001130/2006	STATE OF ODISHA MANKUMAR MALI VS	M/S K.K.SWAIN VS	// // 0
587	WPC(OAC)/0001134/2007	STATE OF ODISHA KSHIROD CHANDRA AGASTI VS	RABINDRA KUMAR PATTNAIK VS	// // 0
588	WPC(OAC)/0001139/2007	STATE OF ODISHA PRASANT KUMAR NAYAK VS	SASHI BHUSAN JENA VS	// // 0
589	WPC(OAC)/0001141/2007	STATE OF ODISHA KHIRA SAGAR SAHU VS	H.S.SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WPC(OAC)/0001144/2007	BASANTI PRAVA DAS VS STATE OF ODISHA	BICHITRANANDA DAS VS	// 0 //
591	WPC(OAC)/0001157/2006	SURENDRANATH MISHRA VS STATE OF ODISHA	M/S SURESH CHANDRA MISHRA VS	// 0 //
592	WPC(OAC)/0001158/2006	CHITARANJAN BEHERA VS STATE OF ODISHA	M/S PRAFULLA KUMAR KAR VS	// 0 //
593	WPC(OAC)/0001163/2006	PRADIPTA KUMAR MOHAPTRA VS STATE OF ODISHA	M/S SOMADARSAN MOHANTY VS	// 0 //
594	WPC(OAC)/0001164/2006	DR.SACHIDANANDA SAHU VS STATE OF ODISHA	M/S BUDHADEV ROUSTRAY VS	// 0 //
595	WPC(OAC)/0001165/2006	AMIYA KUMAR PADHI VS STATE OF ODISHA	M/S SHYAMANANDA MOHAPATRA VS	// 0 //
596	WPC(OAC)/0001165/2007	PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
597	WPC(OAC)/0001169/2006	ABDUL RASID BUX VS STATE OF ODISHA	M/S MANOJ KUMAR KHUNTIA VS	// 0 //
598	WPC(OAC)/0001173/2006	PANDU TUDU VS STATE OF ODISHA	M/S BIRAJA PRASNNA SATHAPATHY VS	// 0 //
599	WPC(OAC)/0001174/2006	RATHA TUDU VS STATE OF ODISHA	M/S BIRAJA PRASANNA SATAPATHY VS	// 0 //
600	WPC(OAC)/0001175/2006	KHELA MAJHI VS STATE OF ODISHA	M/S BIRAJA PRASANNA SATAPATHY VS	// 0 //
601	WPC(OAC)/0001176/2006	SANATAN NAIK	M/S BIRAJA PRASANNA SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0001179/2006	SANKARSAN KISAN	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		RESTATE OF ODISHA		//
603	WPC(OAC)/0001181/2006	KAMADEV SAHOO	M/S PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0001182/2006	JAGANNATH MOHANTY	M/S PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0001183/2006	BIBHUTI BHUSAN MOHAPATRA	M/S PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0001184/2006	RABINARAYAN BEHERA	M/S PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0001201/2006	KAILASH BEHERA	M/S SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0001206/2006	PARTHADEV RAY	M/S SUSANTA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0001207/2006	KAMALU KHORA	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAC)/0001210/2006	CHAKRADHARA PRADHAN	M/S DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0001223/2006	LABAKISHORE PALIA	M/S L.K. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0001233/2006	BHASKAR KAR	M/S ASHOKA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	WPC(OAC)/0001234/2006	STATE OF ODISHA CHAKRADHAR BEHERA VS	M/S SANJAY KUMAR DAS VS	// // 0
614	WPC(OAC)/0001239/2006	STATE OF ODISHA HARISHANKAR SAHU VS	M/S SAMEER KUMAR DAS VS	// // 0
615	WPC(OAC)/0001250/2006	STATE OF ODISHA DUKHABANDHU MAHANTA VS	M/S L.K. MOHANTY VS	// // 0
616	WPC(OAC)/0001273/2006	STATE OF ODISHA RAGHUNATH NAIK VS	M/S HIMANSHU SEKHAR MISHRA VS	// // 0
617	WPC(OAC)/0001287/2006	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	M/S GYANENDRA CHANDRA SWAIN VS	// // 0
618	WPC(OAC)/0001313/2006	STATE OF ODISHA MURALIDHAR PARHI VS	M/S SAMEER KUMAR DAS VS	// // 0
619	WPC(OAC)/0001321/2006	STATE OF ODISHA RAKHAL CHANDRA MANDAL VS	M/S B.K. KAR VS	// // 0
620	WPC(OAC)/0001322/2005	STATE OF ODISHA INDRAMANI SAHOO VS	K.K SWAIN VS	// // 0
621	WPC(OAC)/0001324/2006	STATE OF ODISHA SUDESHNA MOHAPATRA VS	M/S BIMBISAR DASH VS	// // 0
622	WPC(OAC)/0001334/2006	STATE OF ODISHA SANJAY KUMAR PADHY VS	M/S J. SENGUPTA VS	// // 0
623	WPC(OAC)/0001335/2006	STATE OF ODISHA PRADEEP KUMAR PATEL VS STATE OF ODISHA	M/S J. SENGUPTA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	WPC(OAC)/0001352/2006	SATRUGHNA GURU VS STATE OF ODISHA	M/S BRAJA KISHORE KAR VS	// 0 //
625	WPC(OAC)/0001359/2006	BIDULATA SAMAL VS STATE OF ODISHA	M/S BANSHIDHAR SATAPATHY VS	// 0 //
626	WPC(OAC)/0001375/2006	BHUBANANANDA BANICHOL VS STATE OF ODISHA	M/S ULLASH CH. MOHANTY VS	// 0 //
627	WPC(OAC)/0001385/2006	NURULA HAQUE VS STATE OF ODISHA	M/S SANTOSH KUMAR JENA VS	// 0 //
628	WPC(OAC)/0001387/2006	RAGHUNATH MANTRY VS STATE OF ODISHA	M/S BANSHIDHAR BAUG VS	// 0 //
629	WPC(OAC)/0001400/2006	KHITISH CHANDRA TRIPATHY VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
630	WPC(OAC)/0001404/2006	SITANATH MOHANTA VS STATE OF ODISHA	M/S BIGYAN KUMAR SHARMA VS	// 0 //
631	WPC(OAC)/0001525/2006	RABINARAYAN SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
632	WPC(OAC)/0001645/2006	NILAMANI MALLIK VS STATE OF ODISHA	KALI PRASNNA MISHRA VS	// 0 //
633	WPC(OAC)/0001646/2006	SADNANDA PRADHAN VS STATE OF ODISHA	PRASANT KUMAR MOHANTY 2 VS	// 0 //
634	WPC(OAC)/0001962/2017	SIMADRI PANIGRAHY VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
635	WPC(OAC)/0001963/2017	MAMATA KUMARI PADHY	MANOJ KUMAR KHUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0002026/2007	JASINTA KINDO	M/S. SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0002036/2007	GOPAL KRISHNA MOHAPATRA	M/S. HAREKRUSHNA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0002037/2007	SUBASIS DAS	M/S. HAREKRUSHNA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0002038/2007	AMITARANI BISWAL	M/S. HAREKRUSHNA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0002039/2007	SWADHIN KUMAR DASH	M/S. HAREKRUSHNA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0002078/2006	ITISHREE SAHOO	M/S J.K. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAC)/0002101/2006	DR. DEBADUTTA ACHARYA	M/S DEVASHIS PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0002107/2006	BINAYA CHANDRA MOHANTY	M/S JAYANTA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0002108/2006	MINIPRABHA SAHOO	M/S JAYANTA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(OAC)/0002110/2006	JAYANTI SINGH	M/S D. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0002117/2006	DILLIP KUMAR DAS	M/S DHULIRAM PATTANAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	WPC(OAC)/0002119/2006	THE CCOLLECTOR JAGATSINGHPUR TRILOCHAN MOHANTA VS STATE OF ODISHA	M/S GOKULANANDA MOHAPATRA VS	// // 0 //
648	WPC(OAC)/0002121/2006	SABITA BADAJENA VS STATE OF ODISHA	M/S M.R BISWAL VS	// 0 //
649	WPC(OAC)/0002124/2006	SHRI DR. RAMANARAYAN DASH VS STATE OF ODISHA	M/S PRAMOD KUMAR MOHAPATRA VS	// 0 //
650	WPC(OAC)/0002129/2006	MAHESWAR BEHERA VS STATE OF ODISHA	M/S RAJENDRA KUMAR PRADHAN VS	// 0 //
651	WPC(OAC)/0002130/2006	SUDHAKAR SENAPATI VS STATE OF ODISHA	M/S RAMANATH ACHARYA VS	// 0 //
652	WPC(OAC)/0002136/2006	SACHIDANANDA AGASTY VS STATE OF ODISHA	M/S SUSHANTA KUMAR JOSHI VS	// 0 //
653	WPC(OAC)/0002137/2006	PRAVATA KUMAR GOCHHI VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
654	WPC(OAC)/0002143/2006	PRAFULLA SETHY VS STATE OF ODISHA	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
655	WPC(OAC)/0002145/2006	RAGHUNATH MALI VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
656	WPC(OAC)/0002151/2006	NABA KISHORE NAIK VS STATE OF ODISHA	M/S S. BEHERA VS	// 0 //
657	WPC(OAC)/0002155/2007	TRILOCHAN PATTNAYAK VS STATE OF ODISHA	P.K. NAYAK I VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
658	WPC(OAC)/0002160/2007	ADWAITA KUMAR PATTANAİK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
659	WPC(OAC)/0002192/2006	SUSRI SANGITA MOHAPATRA VS STATE OF ODISHA	M/S AJIT KU. HOTA VS	// 0 //
660	WPC(OAC)/0002200/2006	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	M/S J.K. MISHRA VS	// 0 //
661	WPC(OAC)/0002206/2006	GOPABANDHU ACHARYA VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
662	WPC(OAC)/0002210/2006	BAMAN CHANDRA MOHANTY VS STATE OF ODISHA	M/S KALI PRASANA MISHRA VS	// 0 //
663	WPC(OAC)/0002284/2007	SRIDHAR MOHAPATRA VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
664	WPC(OAC)/0002321/2006	KABIRAJ PARIDA VS DIRECTOR OF TEXTILES,BBSR	BRAJA KISHORE SAHOO VS	// 0 //
665	WPC(OAC)/0002346/2006	HARIHAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
666	WPC(OAC)/0002355/2006	SURESH CHANDRA DAS VS STATE OF ODISHA	ASHOK KUMAR TRIPATHY VS	// 0 //
667	WPC(OAC)/0002358/2006	UMA DEI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
668	WPC(OAC)/0002364/2006	RATANI PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
669	WPC(OAC)/0002371/2006	MEGHANAD SAHU	GOPAL KRUSHNA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
670	WPC(OAC)/0002372/2006	BENUDHAR SAMAL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(OAC)/0002378/2006	KAMALAKANTA BEHERA	BISHNU BRATA SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
672	WPC(OAC)/0002391/2006	ARUN KUMAR PANDA	JAYANT KUMAR RATH	//
		VS	VS	0
		D.G. AND I.G. OF POLICE, CUTTACK		//
673	WPC(OAC)/0002393/2006	PRAVAT KUMAR RAY	BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
674	WPC(OAC)/0002394/2006	TARINI KUMARI SATAPATHY	BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
675	WPC(OAC)/0002400/2006	PANCHANANA PANIGRAHI	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
676	WPC(OAC)/0002404/2006	RABINDRA KUMAR BARIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
677	WPC(OAC)/0002406/2006	SUSANTA NAYAK	DHULIRAM PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
678	WPC(OAC)/0002410/2006	NIRANJAN BARIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
679	WPC(OAC)/0002427/2006	GOPAL PRADHAN	SANTOSH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
680	WPC(OAC)/0002444/2006	ADWAIT KUMAR PATTANAYAK	LAXMAN PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
681	WPC(OAC)/0002466/2006	CONSERVATOR OF FORESTS PURUSOTTAM MISHRA VS STATE OF ODISHA	GANGADHAR TRIPATHY VS	// // 0 //
682	WPC(OAC)/0002478/2006	SURYANARAYAN PANDA VS STATE OF ODISHA	JAYDEV GUPTA VS	// 0 //
683	WPC(OAC)/0002480/2006	P.SATYA NARAYAN PATRO VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
684	WPC(OAC)/0002615/2007	LAXMIPRIYA PARIKSHYA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
685	WPC(OAC)/0002616/2007	BHAKTA CHARAN PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
686	WPC(OAC)/0002620/2007	NAYAN SINGH MUNDARI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
687	WPC(OAC)/0002648/2007	TRINATH SAHOO VS STATE OF ODISHA	H.N MOHAPATRA VS	// 0 //
688	WPC(OAC)/0002650/2007	PRATAP KUMAR PANDA VS STATE OF ODISHA	BRAJA KISHORE KAR VS	// 0 //
689	WPC(OAC)/0002655/2007	SIGILIPALLI THINDAHU VS STATE OF ODISHA	M/S DILLIP KUMAR MOHAPATRA VS	// 0 //
690	WPC(OAC)/0002669/2007	HRUSIKESH SAHOO VS STATE OF ODISHA	M/S J.K MISHRA 2 VS	// 0 //
691	WPC(OAC)/0002740/2007	DURGA PRASAD DAS VS STATE OF ODISHA	PRASANT KUMAR PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
692	WPC(OAC)/0002742/2007	BANSIDHAR KHANDEI VS STATE OF ODISHA	M/S DILLIP KUMAR MOHAPATRA VS	// 0 //
693	WPC(OAC)/0002752/2007	KALI PRASAD DAKUA VS STATE OF ODISHA	M/S LAXMAN PRADHAN VS	// 0 //
694	WPC(OAC)/0002754/2007	SUBODH KUMAR BHAKTA VS STATE OF ODISHA	M/S NIRANJAN LENKA VS	// 0 //
695	WPC(OAC)/0002761/2007	SURESH CHANDRA MAHARANA VS STATE OF ODISHA	M/S BIBHUTI BHUSAN MISHRA VS	// 0 //
696	WPC(OAC)/0002766/2007	SUNIL KUMAR PRUSTY VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
697	WPC(OAC)/0003012/2013	TAPASWINI MOHANTY VS STATE OF ODISHA	B.SINGH VS	// 0 //
698	WPC(OAC)/0003056/2007	BAIDHAR BARIK VS STATE OF ODISHA	M/S RANGADHAR BEHERA VS	// 0 //
699	WPC(OAC)/0003062/2007	GIRISH CHANDRA SAHU VS STATE OF ODISHA	M/S SIDHESWAR MOHANTY VS	// 0 //
700	WPC(OAC)/0003064/2007	BALARAM PRADHAN VS STATE OF ODISHA	M/S SIDHESWAR MALLICK VS	// 0 //
701	WPC(OAC)/0003074/2007	MANJUBALA SAHOO VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
702	WPC(OAC)/0003082/2007	ABHIRAM SWAIN VS STATE OF ODISHA	M/S BANSIDHAR SATPATHY VS	// 0 //
703	WPC(OAC)/0003085/2007	PRAKASH CHANDRA MOHANTY	M/S B.K RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
704	WPC(OAC)/0003087/2007	MAHENDRA KUMAR BIHARI	M/S MANOJ KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
705	WPC(OAC)/0003088/2007	BRAHMA BAIBARTA BHOI	M/S UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
706	WPC(OAC)/0003096/2007	BICHITRANANDA PRADHAN	M/S ALEKH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
707	WPC(OAC)/0003103/2007	MINAKHIRANI MOHANTY	M/S B.S TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
708	WPC(OAC)/0003109/2007	HARIBANDHU SATPATHY	M/S J.K MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
709	WPC(OAC)/0003117/2007	SARALABALA SAHOO	M/S P.K ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
710	WPC(OAC)/0003119/2007	GOPABANDHU BARIK	M/S J.K KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
711	WPC(OAC)/0003123/2007	DR. MANORANJAN NAYAK	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
712	WPC(OAC)/0003128/2007	KALI PRASAD DAKUA	M/S LAXMAN PRADHAN	//
		VS	VS	0
		PRINCIPAL CHIEF CONSERVATOR OF FOREST		//
713	WPC(OAC)/0003129/2007	SALILA ADHIKARY AND OTHERS	M/S PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
714	WPC(OAC)/0003142/2007	RAJESH KUMAR BEJ	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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		STATE OF ODISHA		//
715	WPC(OAC)/0003147/2007	KASHINATH SAHU	M/S LAXMAN PRADHAN	//
		VS	VS	0
		CONSERVATOR OF FORESTS,SAMBALPUR		//
716	WPC(OAC)/0003149/2007	PRATIVABAN GHOSH AND OTHERS	M/S BIRAJA PRASANNA SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
717	WPC(OAC)/0003939/2017	MANJULATA JENA	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
718	WPC(OAPC)/0000004/2006	PRASADI NAIK	MANOJ KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
719	WPC(OAPC)/0000005/2006	SIBANANDA MALLICK	GOKULANANDA PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
720	WPC(OAPC)/0000007/2006	ARTATRANA KUANAR	PRAVAKAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
721	WPC(OAPC)/0000008/2006	AKRURA CHARAN BARIK	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
722	WPC(OAPC)/0000009/2006	SRIHARI MOHANTA	ASHOKA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
723	WPC(OAPC)/0000010/2006	NARASINGH PRASAD MISHRA	P.C.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
724	CONTC(CP)/0000033/2010	NARENDRA KUMAR NAYAK	BIJAY KETAN BARIK	//
		VS	VS	0
		UPENDRA NATH BEHERA, SECY.FOREST AND ENVIORNMENT		//
725	CONTC(CP)/0000214/2011	MATHURANANDA BARIK	ASHOK TRIPATHY	//
		VS	VS	0
		RAJ KUMAR SHARMA, SECY. REVENUE AND D.M. DEPT.		//

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726	CONTC(CPC)/0000001/2008	JAGABANDHU SATRUSALYA VS SURESH CHANDRA PATTNAIK, S AND M.E. DEPT	M/S. BHAKTA RANJAN BARIK VS	// 0
727	CONTC(CPC)/0000010/2007	SUKANTA KUMAR PRADHAN VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S SISIR KUMAR PUROHIT VS	// 0
728	CONTC(CPC)/0000012/2007	PRANAB KUMAR RATH VS MRS. USHA PATTNAIK, DIRECTOR HEALTH SERVICES	M/S SOUBHAGYA S. DAS VS	// 0
729	CONTC(CPC)/0000019/2008	URMILA DEI VS SURESH CHANDRA PATTNAIK, SECY. SCHOOL AND MASS	MAHENDRA KUMAR SAHOO VS	// 0
730	CONTC(CPC)/0000019/2009	DILLIP KUM AR SINGH VS S.P.NANDA,SECY,F AND A DEPTT	M/S ARUN KUMAR MISHRA VS	// 0
731	CONTC(CPC)/0000025/2009	NIRANJAN MOHARANA VS BANDANA JENA, SECY. SCHOOL AND MASS	S.K.NAYAK 2 VS	// 0
732	CONTC(CPC)/0000029/2007	NANDA KISHORE SAHOO VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S BANSHIDHAR SATAPATHY VS	// 0
733	CONTC(CPC)/0000035/2007	AKSHAYA KUMAR NAYAK VS PRADIP KUMAR, I.G. OF POLICE, S.A.P. ORISSA	MANOJ KUMAR KHUNTIA VS	// 0
734	CONTC(CPC)/0000036/2008	JYOTI PRASAD PARIDA VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S C.R. PATTNAIK VS	// 0
735	CONTC(CPC)/0000036/2007	SUBRAT KUMAR JENA VS SURESH CHANDRA PATNAIK, SECRETARY S AND M.E DEPT.	M/S S.P. SAHOO VS	// 0
736	CONTC(CPC)/0000041/2013	SARANGADHAR MARTHA VS PRIYANATH PADHI,PRINCIPAL CHIEF CONSERVATOR OF FOREST	RABINARAYAN NAYAK VS	// 0
737	CONTC(CPC)/0000050/2007	BIJAYA KUMAR A ICH	B.ROUT	//

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		VS	VS	0
		CHINMAYA BASU,HEALTH AND FAMILY WELFARE DEPARTMENT	HEALTH AND FAMILY WELFARE DEPARTMENT	
738	CONTC(CPC)/0000051/2007	SUNIL KUMAR MOHANTY	B.ROUT	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK, SECY. SCHOOL AND MASS		//
739	CONTC(CPC)/0000063/2007	DURYODHAN JENA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK, SECY. SCHOOL AND MASS		//
740	CONTC(CPC)/0000068/2007	NRUSINGHA CHARAN PAIKARAY	M/S. BHAKTA RANJAN BARICK	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK, SECY. S AND M.E. DEPT.		//
741	CONTC(CPC)/0000069/2008	FAKIR MOHAN SWAIN	M/S BANSHIDHAR SATAPATHY	//
		VS	VS	0
		AUROBINDA BEHERA, SECRETARY, WATER RESOURCES DEPTT.		//
742	CONTC(CPC)/0000080/2007	SANTOSH KUMAR DHAL	M/S KALI PRASANA MISHRA	//
		VS	VS	0
		SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.		//
743	CONTC(CPC)/0000081/2008	MAHENDRA KUMAR PANDA	M/S RANJIT SAMAL	//
		VS	VS	0
		SURESH CHANDRA PATNAIK, SECRETARY S AND M.E DEPT.		//
744	CONTC(CPC)/0000088/2007	SUBASH CHANDRA GOUDA	M/S S.P. SAHOO	//
		VS	VS	0
		SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.		//
745	CONTC(CPC)/0000089/2007	JAGULU SAHU	M/S S.P. SAHOO	//
		VS	VS	0
		SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.		//
746	CONTC(CPC)/0000095/2006	BANSIDHAR GOUDA	M/S RABINDRA KUMAR PATTNAIK	//
		VS	VS	0
		RAMA CHANDRA NAHAK, D.I OF SCHOOL		//
747	CONTC(CPC)/0000106/2007	SUASANTA KUMAR DAS	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		DEBENDRA CHANDRA MISHRA,I.A.S,COMM.-CUM-SECY.,S AND M.E. DEPT.		//
748	CONTC(CPC)/0000107/2007	ABHAYA KUMAR MOHANTY	BINAYA KUMAR MOHANTY	//
		VS	VS	0

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		DEBENDRA CHANDRA MISHRA,I.A.S.,COMM.-CUM-DIRECTOR SECONDARY EDUCATION		//
749	CONTC(CPC)/0000112/2006	RAMESH CHANDRA SAHU	M/S SAMEER KUMAR DAS	//
		VS	VS	0
		G.C PATI, PRINCIPLA SECY, INDUSTRIES DEPTT.		//
750	CONTC(CPC)/0000119/2006	SUBASH CHANDRA SWAIN	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		COLLECTOR-CUM-CHAIRMAN,DIST.PRIMARY EDUCATION PROGRAMME		//
751	CONTC(CPC)/0000121/2006	DR. BIBEKANANDA TRIPATHY	M/S. KALI PRASANNA MISHRA	//
		VS	VS	0
		SHRI C.J.VENUGOPAL, SECY. FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPT.		//
752	CONTC(CPC)/0000121/2007	BIMBADHAR BISWAL	BIMBISAR DASH	//
		VS	VS	0
		PRASANNA KUMAR MISHRA,ACCOUNTANT GENERAL(A AND E)		//
753	CONTC(CPC)/0000127/2006	PADMANAVA MAJHI	M/S BRAJAKISHORE KAR	//
		VS	VS	0
		CHANDRA SEKHAR PANIGRAHI		//
754	CONTC(CPC)/0000144/2007	JAGANNATH SWAIN	M/S J.K. MISHRA (2)	//
		VS	VS	0
		DR. SARAT CH. BISWAL, INSPECTOR OF SCHOOLS, CUTTACK CIRCLE		//
755	CONTC(CPC)/0000146/2008	MAHENDRA KUMAR MAHANTA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK, SECY. SCHOOL AND MASS		//
756	CONTC(CPC)/0000149/2006	SUBASH CHANDRA DAS	DHULIRAM PATTNAYAK	//
		VS	VS	0
		ANITA AGNIHOTRI, SECY. TEXTILE AND HANDLOOM DEPT		//
757	CONTC(CPC)/0000151/2008	SRIKANTA PATEL	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK,SECRETARY,S AND M.E.DEPTT		//
758	CONTC(CPC)/0000153/2006	PRAFULLA KUMAR MOHARANA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		SAROJ KANTA BIHARI,DIST.INSPECTOR OF SCHOOLS		//
759	CONTC(CPC)/0000158/2007	NARENDRA KUMAR BISWAL	J.K.LENKA	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK, SCHOOL AND MASS		//

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760	CONTC(CPC)/0000159/2007	SARAT CHANDRA KAR VS SURESH CHANDRA PATTNAIK,SECRETARY,S AND M.E.DEPTT	M/S J.K.LENKA VS	// 0 //
761	CONTC(CPC)/0000163/2006	ASHOK KUMAR PUROHIT VS TARUN KANTI MISHRA,I.A.S.,PRINCIPAL SECY., R AND D MNGT. DEPT.	KALI PRASANA MISHRA VS	// 0 //
762	CONTC(CPC)/0000164/2008	DIBAKAR SAHOO VS SURESH CHANDRA PATNAIK, SECRETARY S AND M.E DEPT.	M/S C.R PATTNAIK VS	// 0 //
763	CONTC(CPC)/0000172/2008	DR. PRAMOD KUMAR JALLY VS T.K. PANDEY, SECRETARY, HEALTH AND F.W. DEPTT.	M/S BISWA BIHARI MOHANTY VS	// 0 //
764	CONTC(CPC)/0000175/2007	URMILA BEHERA VS SAROJKANTA BIHARI, DIST. INSPECTOR OF SCHOOLS	M/S. G.R.VERMA VS	// 0 //
765	CONTC(CPC)/0000179/2007	SAROJINI PARIDA VS DEO RANJAN KUMAR SINGH,DIRECTOR OF ELEMENTARY EDUCATION	M/S DINABANDHU MISHRA VS	// 0 //
766	CONTC(CPC)/0000200/2006	ASHOK KUMAR DHAR VS BHASKAR CHATTERJEE, SECY. SCHOOL AND MASS	DEBENDRA DHAR VS	// 0 //
767	CONTC(CPC)/0000202/2008	TRINATH KUMAR TRIPATHY VS TARUNKANTI MISHRA, SECY., HOME DEPT	R.K.NAYAK VS	// 0 //
768	CONTC(CPC)/0000203/2008	SANGRAM KESHARI DAS VS SURESH CHANDRA PATNAIK, SECRETARY S AND M.E DEPT.	M/S SIDHESWAR MALLIK VS	// 0 //
769	CONTC(CPC)/0000208/2007	GOPABANDHU BARIK VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S J.K. KHUNTIA VS	// 0 //
770	CONTC(CPC)/0000209/2006	MANOJ KUMAR SANKUA VS SURESH CHANDRA PATTNAIK, SECY. SCHOOL AND MASS	J.K.NAYAK VS	// 0 //
771	CONTC(CPC)/0000212/2007	NIHAR RANJAN MAHAKUD	M/S BIMBISAR DASH	//

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		VS	VS	0
772	CONTC(CPC)/0000213/2008	SURESH KUMAR BASISTHA, COLLECTOR, MAYURBHANJ SANTOSH KUMAR PARIDA	M/S. DEBI PRASAD DHAL	//
		VS	VS	0
773	CONTC(CPC)/0000217/2007	SURESH CHANDRA PATTNAIK, SECY. DEPT. OF S. AND M. EDU. HRUSHIKESH PUJARI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
774	CONTC(CPC)/0000218/2008	D.K.DEY, ENGINEER IN CHIEF KANHU CHARAN BARIKY	M/S. K.K.SWAIN	//
		VS	VS	0
775	CONTC(CPC)/0000219/2008	SURESH CHANDRA PATTANAIAK, SECY., DEPT OF S. AND M.E. PURNA CHANDRA MAHANTA	M/S. SIDHESWAR MALLIK	//
		VS	VS	0
776	CONTC(CPC)/0000220/2006	SURESH CHANDRA PATTNAIK, SECY. S. AND M.E. DEPT. KEDAR SAHU	M/S S.P. SAHOO	//
		VS	VS	0
777	CONTC(CPC)/0000221/2006	SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT. MOCHIRAM RANASINGHA	M/S S.P. SAHOO	//
		VS	VS	0
778	CONTC(CPC)/0000225/2008	SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT. HITENDRA KUMAR PATEL	M/S RANJIT SAML	//
		VS	VS	0
779	CONTC(CPC)/0000226/2008	SURESH CHANDRA PATTNAIK,SECRETARY,S AND M.E.DEPTT LAXMI NARAYAN SARAF	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
780	CONTC(CPC)/0000227/2008	SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT. ADWEITA KUMAR NAYAK	M/S RANJIT SAMAL	//
		VS	VS	0
781	CONTC(CPC)/0000228/2006	SURESH CHANDRA PATNAIK, SECRETARY S AND M.E DEPT. EKADASI MAHARANA	J.K.KHUNTIA	//
		VS	VS	0
782	CONTC(CPC)/0000231/2007	SURESH CHANDRA PATTNAIK, SECY. SCHOOL AND MASS MADHUSUDAN SAMAL	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0

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783	CONTC(CPC)/0000236/2006	SURESH CHANDRA PATTNAIK, COMM-CUM-SECY. S AND M.E. DEPTT. BISHNU PRASAD MOHAPATRA VS R.P. RANAPISE, SUPERINTENDENT OF POLICE	M/S SUBHRANSU BHUSAN MOHANTY VS	// // 0 //
784	CONTC(CPC)/0000237/2007	HAREKRUSHNA BEHERA VS TARUNAKANTA MISHRA,SECRETARY HOME DEPT	M/S SOMERENDRA PATTANAIAK VS	// 0 //
785	CONTC(CPC)/0000238/2007	BHAGABAT PUHAN VS JAMBESWAR TRIPATHY,A.D.M.O.,NOW IN-CHARGE OF C.D.M.O	MONOMOY BASU VS	// 0 //
786	CONTC(CPC)/0000239/2007	SUSIL KUMAR PANDA VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S C.R. PATTNAIK VS	// 0 //
787	CONTC(CPC)/0000241/2011	DR.PRADEEP KUMAR PATNAIK VS APARAJITA SARANGI, SECY.SCHOOL AND MASS	B.S.TRIPATHY (1) VS	// 0 //
788	CONTC(CPC)/0000243/2007	PRATAP KUMAR NAIK VS SANTILATA BEHERA, INSPECTOR OF SCHOOLS, PURI CIRCLE	M/S AJIT KUMAR CHOUDHURY VS	// 0 //
789	CONTC(CPC)/0000244/2006	PUSPARANI MOHAPATRA VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S SISIR KUMAR PUROHIT VS	// 0 //
790	CONTC(CPC)/0000245/2008	DAYANIDHI GOUDA VS SUKADEV MEHERA CHIEF ENGINEER ROAD AND BUILDING	M/S SISHIR SUNDAR MOHANTY VS	// 0 //
791	CONTC(CPC)/0000245/2006	SOPHIA MINJ VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S SISIR KUMAR PUROHIT VS	// 0 //
792	CONTC(CPC)/0000245/2007	ARUNA KUMAR PANDA VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
793	CONTC(CPC)/0000246/2008	KHETRAMOHAN MAHANTA VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S MIRA DAS VS	// 0 //

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794	CONTC(CPC)/0000248/2006	NIHAR RANJAN PALAI VS SURESH CHANDRA PATTNAIK,SECRETARY,S AND M.E.DEPTT	M/S S.P.SAHOO VS	// 0 //
795	CONTC(CPC)/0000249/2007	DILLIP KUMAR DAS VS SURESH CHANDRA PATTNAIK, COMM.-CUM-SECY., S AND M.E. EDUCATION DEPARTMENT	M/S BIGYAN KUMAR SHARMA VS	// 0 //
796	CONTC(CPC)/0000254/2006	MRUTYUNJAYA SETHI VS NAKUL CH. JENA, B.D.O. KARANJIA	M/S ULLASH CH. MOHANTYY VS	// 0 //
797	CONTC(CPC)/0000258/2006	GITAMANI MAHAPATRA VS SURESH PATTNAIK,SECRETARY,S AND M.E.DEPTT	M/S SISIR KUMAR PUROHIT VS	// 0 //
798	CONTC(CPC)/0000259/2005	PAIKSHITA MAHALIK VS J.P.SAMANTRAY,CHIEF WTAERRESOURCES	M/S R.C.JENA VS	// 0 //
799	CONTC(CPC)/0000263/2007	GIRIJA SANKAR RATHA VS TARUNA KANTI MISHRA, SECRETARY, HOME DEPTT.	M/S ISWAR CHANDRA DASH VS	// 0 //
800	CONTC(CPC)/0000265/2007	KUMUNDA CH. BEHERA VS SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.	M/S C.R. PATTNAIK VS	// 0 //
801	CONTC(CPC)/0000283/2008	RAMESH CHANDRA DASH VS SURESH CHANDRA PATTNAIK, PRINCIPAL SECY. S. AND M.E. DEPT.	M/S. RANJIT SAMAL VS	// 0 //
802	CONTC(CPC)/0000291/2006	LOKANATH MOHAPTRA VS SURESH CHANDRA PATTNAIK,SECRETARY,S AND M.E.DEPTT	M/S BUDHADEV ROUSTRAY VS	// 0 //
803	CONTC(CPC)/0000293/2006	JOGESWAR BEHERA VS SURESH CHANDRA PATTNAIK,SECRETARY,S AND M.E.DEPTT	M/S BUDHADEV ROUSTRAY VS	// 0 //
804	CONTC(CPC)/0000293/2007	BIBEKANANDA PARAMANIK VS AUROBINDO BEHERA, SECY. WATER RESO. DEPTT.	M/S BANSHIDHAR SATAPATHY VS	// 0 //
805	CONTC(CPC)/0000307/2007	DHIRENDRA KUMAR SAMANTARAY	BANSHIDHAR SATAPATHY	//

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		VS	VS	0
		AUROBINDA BEHERA, SECY WATER RESOURCES		//
806	CONTC(CPC)/0000313/2007	GUNALATA BARAL	BISWABIHARI MOHANTY	//
		VS	VS	0
		CHINMAYA BASU,I.A.S.,COMM.-CUM-SECY. HEALTH DEPT.		//
807	CONTC(CPC)/0000319/2007	DHIRENDRA KUMAR BEHERA	M/S J.K. MISHRA	//
		VS	VS	0
		DEBENDRA MISHRA,DIRECTOR OF SECONDARY EDUCATION		//
808	CONTC(CPC)/0000320/2007	HRUSHIKESH SAHOO	J.K.MISHRA 2	//
		VS	VS	0
		DEBENDRA CHANDRA MISHRA		//
809	CONTC(CPC)/0000323/2007	HRUDAY RANJAN NAYAK	M/S P.K. NAYAK	//
		VS	VS	0
		GAGAN BIHARI NAYAK,D.I. OF SCHOOL		//
810	CONTC(CPC)/0000324/2007	AJAY KUMAR SAHOO	M/S P.K. NAYAK	//
		VS	VS	0
		GAGAN BEHARI NAYAK,D.I OF SCHOOL		//
811	CONTC(CPC)/0000324/2006	SUBAL CHANDRA BARIK	M/S SAMEER KUMAR DAS	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK,SECRETARY,S AND M.E.DEPTT		//
812	CONTC(CPC)/0000325/2007	BHAGABATI DAS	M/S P.K. NAYAK	//
		VS	VS	0
		GAGAN BEHARI NAYAK,D.I OF SCHOOL		//
813	CONTC(CPC)/0000325/2006	RANJITA PATRA	M/S S.P. SAHOO	//
		VS	VS	0
		SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.		//
814	CONTC(CPC)/0000326/2007	SANGHAMITRA SAMANTARAY	M/S P.K. NAYAK	//
		VS	VS	0
		GAGAN BEHARI NAYAK,D.I OF SCHOOL		//
815	CONTC(CPC)/0000326/2006	DAYANIDHI NAYAK	PURNA KUMAR PADHI	//
		VS	VS	0
		BANDANA KUMARI JENA, SECY.SCHOOL AND MASS		//
816	CONTC(CPC)/0000327/2007	SUSAMA KUMARI SWAIN	M/S P.K. NAYAK	//
		VS	VS	0

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		GAGAN BEHARI NAYAK,D.I OF SCHOOL		//
817	CONTC(CPC)/0000330/2013	GIRIJA BHOOSAN RATH	M/S ANUP KUMAR BOSE	//
		VS	VS	0
		USHA PADHI,SECRETARY S AND M.E DEPT.		//
818	CONTC(CPC)/0000330/2007	SNIGDHA DAS	M/S SUJATA JENA	//
		VS	VS	0
		DEBENDRA CHANDRA MISHRA, DIRECTOR SECONDARY EDUCATION DEPT.		//
819	CONTC(CPC)/0000334/2008	ANIMESH PANDA	M/S K.K. SWAIN	//
		VS	VS	0
		BANDANA JENA, SECRETARY, S AND ME DEPTT.		//
820	CONTC(CPC)/0000337/2007	GAJENDRA MAJHI	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.		//
821	CONTC(CPC)/0000338/2008	GIRISH CHANDRA PRADHAN	RAMANATH ACHARYA	//
		VS	VS	0
		BANDANA JENA,SECY.,SCHOOL AND MASS EDUCATION DEPT.		//
822	CONTC(CPC)/0000340/2006	RAMESH CHANDRA ROUT	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SURESH CHANDRA PATNAIK, SECRETARY S AND M.E DEPT.		//
823	CONTC(CPC)/0000346/2007	BANSHIDHAR KHATUA	PRASANT KUMAR MOHANTY 2	//
		VS	VS	0
		S.C.PATTNAIK, SECY SCHOOL AND MASS		//
824	CONTC(CPC)/0000348/2007	GANGADHAR MISHRA	DHULIRAM PATTNAYAK	//
		VS	VS	0
		RITU ARORA, SUPERINTENDENT OF POLICE, RAILWAY		//
825	CONTC(CPC)/0000352/2008	GHANASYAM DAS	DILLIP RAY	//
		VS	VS	0
		ARUN KUMAR PANDA, SECY., HOUSING AND URBAN DEVELOPMENT DEPT.		//
826	CONTC(CPC)/0000365/2007	SIBAPRASAD PAIKRAY	PARESH KUMAR SAHOO	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK, SECY. SCHOOL AND MASS		//
827	CONTC(CPC)/0000366/2008	PURUSOTTAM PATI	MR. CHITTARANJAN PATTANAIAK	//
		VS	VS	0
		BANDANA JENA, SECY. S. AND M. E., ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
828	CONTC(CPC)/0000367/2015	BAPI KUMAR SAHU VS RADHA KRISHNA SHARMA D.I.G OF POLICE	M/S AMIT PRASAD BOSE VS	// 0 //
829	CONTC(CPC)/0000368/2006	GOURANG CHANDRA DUTTA VS SURESH CHANDRA PATTNAIK, SECY. S. AND M.E. DEPT.	MR. TUSHAR KANTA NAYAK VS	// 0 //
830	CONTC(CPC)/0000374/2007	KAMALAKANTA MALLIK VS S.N. TRIPATHY SECRETARY RURAL DEVELOPMENT.	M/S KALIPRASANA MISHRA VS	// 0 //
831	CONTC(CPC)/0000375/2008	GOURANGA CHARANA PANDA VS NARAYAN SAMANTRAY, DIRECTOR LAND RECORD AND SERVEY.	M/S BIBHUTI BHUSAN DAS VS	// 0 //
832	CONTC(CPC)/0000377/2007	BICHITRANANDA BISWAL VS TUHIN KANTA PANDEY, SECY. H. AND F.W. DEPT.	M/S. SHASHI BHUSAN JENA VS	// 0 //
833	CONTC(CPC)/0000379/2007	BISHIKESHAN SAHOO VS SANKARSHAN BEHERA, DVSNL. FOREST OFFICER RAIRAKHOL DVSN.	M/S H.N. MOHAPATRA VS	// 0 //
834	CONTC(CPC)/0000382/2007	SUDARSHAN MISHRA VS SURESH CHANDRA PATTNAIK, SECY., SCHOOL AND MASS EDUCATION DEPT.	K.K.SWAIN VS	// 0 //
835	CONTC(CPC)/0000384/2006	MANOJ KUMAR JENA VS SURESH PATTNAIK, SECY. S. AND M.E. DEPT.	MR. J.K.KHANDAYATRAY VS	// 0 //
836	CONTC(CPC)/0000385/2006	BAISHNAB NAIK VS SURESH PATTNAIK, SECY. S. AND M.E. DEPT.	MR. J.K.KHANDAYATRAY VS	// 0 //
837	CONTC(CPC)/0000396/2007	DILLIP KUMAR NAYAK VS SURESH CHANDRA PATTNAIK, SECY. S. AND M.E. DEPT.	M/S. BANSHIDHAR SATAPATHY VS	// 0 //
838	CONTC(CPC)/0000405/2007	SUKADEV ROUT VS TUHIR KUMAR PANDEY, SECY. HEALTH AND WELFARE DEPT.	SHASHI BHUSAN JENA VS	// 0 //
839	CONTC(CPC)/0000415/2007	SUDAM CHARAN TARENIA	M/S SUBASH CH. PUSPALAKA	//

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FILING REPORT AS ON :02/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
840	CONTC(CPC)/0000416/2007	SURESH CH, PATTNAIK, SECRETARY, S AND M.E DEPT. LATIKA MANJARI JENA	M/S SUBASH CHANDRA PUSPALAK	//
		VS	VS	0
841	CONTC(CPC)/0000417/2007	SURESH CH. PATTNAIK, SECRETARY, S AND M.E DEPT. NRUSINGH CHARAN BISWAL	RAMANI KANTA PATTANAIAK	//
		VS	VS	0
842	CONTC(CPC)/0000418/2007	SURESH CHANDRA PATNAIK,SECY., SCHOOL AND MASS EDUCATION DEPT. MANGARAJ SENAPATI	RAMANI KANTA PATTANAIAK	//
		VS	VS	0
843	CONTC(CPC)/0000420/2007	SURESH CHANDRA PATNAIK,SECY., SCHOOL AND MASS EDUCATION DEPT. MEERA MOHAPATRA	RAMANI KANTA PATTANAIAK	//
		VS	VS	0
844	CONTC(CPC)/0000421/2007	SURESH CHANDRA PATTNAIK, SECY., SCHOOL AND MASS EDUCATION DEPT. SANDHYARANI PANDA	RAMANI KANTA PATTANAIAK	//
		VS	VS	0
845	CONTC(CPC)/0000428/2007	SURESH CHANDRA PATTNAIK, SECY., SCHOOL AND MASS EDUCATION DEPT. SRI MAHESWAR PANDA	M/S. BANSHIDHAR SATAPATHY	//
		VS	VS	0
846	CONTC(CPC)/0000454/2008	SURESH CHANDRA PATTNAIK, SECY. S. AND M.E. DEPTT., ODISHA PRAFULLA KUMAR PATEL	M/S SISIR KUMAR PUROHT	//
		VS	VS	0
847	CONTC(CPC)/0000456/2008	BANDANA JENA, SECRETARY, S AND ME DEPTT. RAMA CHANDRA BEHERA	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
848	CONTC(CPC)/0000458/2008	BANDANA JENA SECRETARY S AND M.E DEPT. BILASINI DASH	M/S JYOTI PATNAIK	//
		VS	VS	0
849	CONTC(CPC)/0000503/2011	BANDANA JENA S AND M.E DEPT. ADWAIT PARHI	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
850	CONTC(CPC)/0000516/2008	SMT. APARAJITA SARANGI, COMM-CUM-SECY. S AND M.E. DEPTT. SWARNAPRAVA MISHRA	M/S AMIYA KUMAR MOHANTY(A)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		PRASANTA KU. SAMAL, I.A.S., DIRECTOR. ELEMENTARY EDU.		//
851	CONTC(CPC)/0000535/2008	AJITAKSHA ACHARYA	DEBI PRASAD DHAL	//
		VS	VS	0
		DHARANIDHAR NATH		//
852	CONTC(CPC)/0000597/2008	KABITA PATTANAYAK	M/S BUDHADEV ROUTRAY	//
		VS	VS	0
		BANDANA KUMARI JENA, SECRETARY, S AND M.E DEPT.		//
853	CONTC(CPC)/0000629/2008	DHRUBA CHARAN DHAL	M/S. MANOJ MISHRA	//
		VS	VS	0
		BHARATA PRADHAN, CHIEF ENGINEER, NATIONAL HIGHWAY, BBSR		//
854	CONTC(CPC)/0000648/2012	PRAKASH KUMAR MUKHI	SIDHARTHA SWAIN	//
		VS	VS	0
		SURJYAMANI JENA,ASST. ELECTROLAL OFFICER, HOME DEPT.		//
855	CONTC(CPC)/0000737/2006	MANOJ KUMAR PARIDA	M/S D.S MISHRA	//
		VS	VS	0
		SECY. S AND M.E. DEPTT.		//
856	CONTC(CPC)/0000849/2007	SMRUTI RANJAN MOHAPATRA	M/S DAYANIDHI LENKA	//
		VS	VS	0
		BISHNU CH. BISWAL, SETTLEMENT OFFICER, CUTTACK		//
857	CONTC(CPC)/0000851/2007	DR.PRADEEP KUMAR PATTNAIK	B.S.TRIPATHY 1	//
		VS	VS	0
		KHITI BHUSAN MOHAPATRA, PRINCIPAL D.I.ET.		//
858	CONTC(CPC)/0000903/2007	GHANASHYAM HOTA	M/S C.R. PATTNAIK	//
		VS	VS	0
		SURESH CH. PATTNAIK, SECRETARY, S AND ME DEPTT.		//
859	CONTC(CPC)/0000904/2007	RAJKISHORE DAS	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		DR TARA DUTTA, SECRETARY S.T AND S.C DEVELOPMENT		//
860	CONTC(CPC)/0000911/2007	SITAMANI RATH	MR. J.K.KHANDAYATRAY	//
		VS	VS	0
		SURESH CH. PATTNAIK, SECY. S. AND M.E. DEPT.		//
861	CONTC(CPC)/0000917/2007	SUDARSAN BHANJA	M/S M.K. SAHOO	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK, I.A.S., COMM-CUM-SECY. S AND M.E. DEPTT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
862	CONTC(CPC)/0000922/2007	ABHIMANYU SAHOO VS S.C.PATNAIK, SECY SCHOOL AND MASSA	SHASHIBHUSAN BISWAL VS	// 0 //
863	CONTC(CPC)/0000927/2007	SACHIDANANDA MOHAPATRA VS SURESH CHANDRA PATTNAIK,SECY.,S AND M.E. DEPT.	SIDHARTHA SWAIN VS	// 0 //
864	CONTC(CPC)/0000928/2007	PRANANATH PRADHAN VS SURESH CHANDRA PATTNAIK,SECY.,S AND M.E. DEPTT.	SIDHARTHA SWAIN VS	// 0 //
865	CONTC(CPC)/0000930/2007	MANAMOHAN SAMANTARAY VS SURESH CHANDRA PATTNAIK,SECY., S AND M.E. DEPT.	SIDHARTHA SWAIN VS	// 0 //
866	CONTC(CPC)/0000936/2007	MANORANJAN TRIPATHY VS HAWASINGH CHAHAR, SECY. FOREST DEPT.	MANOJ MISHRA VS	// 0 //
867	CONTC(CPC)/0000937/2007	SARBESWAR JENA VS PRADIPTA KUMAR MOHAPATRA,SECY., HEALTH AND FAMILYWELFARE DEPT.	MANOJ KUMAR MISHRA VS	// 0 //
868	RVWPET(RPC)/0000010/2006	RAMESH CHANDRA SAHU VS STATE OF ODISHA	M/S SAMEER KUMAR DAS VS	// 0 //
869	RVWPET(RPC)/0000012/2007	BHABAGRAHI PATRA VS STATE OF ODISHA	D.R.PATTNAIK VS	// 0 //
870	RVWPET(RPC)/0000013/2007	BRUNDABAN NAHAK VS STATE OF ODISHA	SUBHASIS DAS VS	// 0 //
871	RVWPET(RPC)/0000016/2007	SUDAM CHARAN MANDAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
872	RVWPET(RPC)/0000022/2006	SUDHAKAR LENKA VS STATE OF ORISSA AND OTHERS	M/S P.C. SINGH VS	// 0 //

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MISC CASES FILED on :02/11/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	54/2021 WPCRL/150/2021	DEBARAJ MAHARANA-MP	ACHYUTANANDA PATTANAIAK
2	65/2021 CONTC(CP)/56/2000	MANMOHAN HOTA-MP	AJIT RATH
3	66/2021 CONTC(CP)/278/2000	BRAJAMOHAN SAMANTARAY-MP	R.MISRA
4	78/2021 TRPCRL/82/2021	PRADEEP KUMAR DAS-MP	SAMIR KUMAR MISHRA
5	149/2021 MATA/73/2021	CHANDRAKANTA GIRI-MP	AMIT PRASAD BOSE
6	189/2021 RPFAM/5/2020	ALOK@PRADEEP PRADHAN-MP	BRUNDABAN ROUT
7	207/2021 RVWPET/217/2021	BASANTA KUMAR NAYAK-MP	ADV
8	211/2021 FA/89/1993	RAJKISHORE-MP	M/S.ANANTA KU.MOHAPATRA
9	211/2021 CONTC(CPC)/42/2005	ARJUNA CHARAN JENA-MP	SAMEER KUMAR DAS
10	212/2021 CONTC(CPC)/51/2007	SUNIL KUMAR MOHANTY-MP	B.ROUT
11	404/2021 TRP(C)/256/2021	SANJANA MOHANTY-MP	ANUPAM DASH
12	406/2021 TRP(C)/245/2021	PRAFULLA KUMAR HATI-MP	GOUTAM KUMAR ACHARYA(SENIOR ADV.)
13	408/2021 FAO/239/2021	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD	PROSANTA KUMAR MAHALI
14	409/2021 FAO/257/2021	SANATAN SUTAR-MP	PRAVAT KUMAR SAHOO
15	410/2021 FAO/492/2003	GOURANGA TRIPATHY-MP	SUMITRA MOHANTY
16	411/2021 FAO/492/2003	GOURANGA TRIPATHY-MP	M/S. RAMAKANTA MOHANTY
17	412/2021 FAO/492/2003	GOURANGA TRIPATHY-MP	M/S. RAMAKANTA MOHANTY
18	413/2021 FAO/493/2003	DHRUBA CH.BEHERA-MP	SUMITRA MOHANTY
19	414/2021 FAO/493/2003	DHRUBA CH.BEHERA-MP	M/S. RAMAKANTA MOHANTY
20	415/2021 FAO/493/2003	DHRUBA CH.BEHERA-MP	M/S. RAMAKANTA MOHANTY
21	416/2021 FAO/148/2019	SUKANTI DASH-MP	M/S.BIBEKANANDA BHUYAN
22	591/2021 RSA/122/2021	JAGADANANDA MISHRA-MP	AMIT PRASAD BOSE
23	592/2021 RSA/480/2018	MURALIDHAR MOHAPATRA-MP	M/S.BARUNADITYA MOHAPATRA
24	593/2021 RSA/125/2007	SHYAMLAL AGARWAL-MP	M/S.RAMA KANTA MOHANTY
25	594/2021 RSA/125/2007	SHYAMLAL AGARWAL-MP	M/S.RAMA KANTA MOHANTY
26	595/2021	SHYAMLAL AGARWAL-MP	M/S.RAMA KANTA MOHANTY

27	RSA/125/2007 596/2021	MANMATH SINGH-MP	MAHESWAR MOHANTY
28	RSA/217/2020 597/2021	BELESWAR SETHY and ORS-MP	M/S.P.C.MISHRA
29	RSA/184/2012 598/2021	PREMALATA SAHU-MP	M/S.AMIT PR.BOSE
30	RSA/323/2012 599/2021	ANANGA UDAYA MEHER-MP	BIDYADHAR PRADHAN
31	RSA/17/2021 626/2021	ACHYUTA SINGH-MP	RAMAKANTA PRADHAN
32	CRLREV/442/2021 627/2021	ACHYUTA SINGH-MP	RAMAKANTA PRADHAN
33	CRLREV/442/2021 628/2021	AKSHYANSA MOHANTY-MP	BISWARANJAN DALAI
34	CRLREV/329/2021 629/2021	AKSHYANSA MOHANTY-MP	BISWARANJAN DALAI
35	CRLREV/329/2021 630/2021	SASWATI MITRA-MP	AMIT PRASAD BOSE
36	CRLREV/443/2021 642/2021	SIBA PRASAD DASH-MP	M/S.A.P.BOSE
37	CMP/198/2019 643/2021	BASANTI BARIK-MP	M/S.A.P.BOSE
38	CMP/40/2019 644/2021	HRUDANANDA MANGARAJ-MP	M/S.SHAKTI PRASAD DAS
39	CMP/679/2015 645/2021	SANTILATA ROUT-MP	MOHIT AGARWAL
40	CMP/613/2021 646/2021	HIMANSU SEKHAR SRICHANDAN-MP	SURESH CHANDRA TRIPATHY
41	CMP/1423/2019 647/2021	SURESH CHANDRA MOHANTY-MP	M/S.BHAKTAHARI MOHANTY
42	CMP/18/2016 648/2021	SRI SRI LAXMI JANARDAN JEW THAKUR BIJE-MP	AMIT PRASAD BOSE
43	CMP/614/2021 649/2021	KAJOL SINGH-MP	SANGRAMJIT PANDA
44	CMP/587/2021 655/2021	SASMITA SAHOO-MP	M/S MANAS PATI
45	WPC(OA)/2443/2018 656/2021	MANAS KUMAR SAHU-MP	M/S RAMAKANTA SAHOO
46	WPC(OA)/454/2000 862/2021	ORIENTAL INSURANCE CO. LIMITED-MP	PRASANTA KUMAR MAHALI
47	MACA/376/2021 1091/2021	MAKARA DAS-MP	SARADA PRASAD DASH
48	CRLA/612/2021 1092/2021	MAKARA DAS-MP	SARADA PRASAD DASH
49	CRLA/612/2021 1093/2021	SANTOSH JENA-MP	M/S.AMIT KU.NATH
50	CRLA/75/2017 1094/2021	BENJAMIN PRASAD DEOGRAM-MP	M/S.D.P.DHAL
51	CRLA/419/2017 1095/2021	BIRANJAN SAHOO@BIRA-MP	RAJJEET ROY
52	CRLA/479/2021 1096/2021	NARESH CHANDRA SINGH@PINTU@PENTAL-MP	M/S.DEEPALI MAHAPATRA
53	CRLA/495/2017 1133/2021	DIPAK KUMAR MOHANTY-MP	M/S.JAGANATH PATNAIK
54	BLAPL/8332/2016 1134/2021	DIPAK KU.MOHANTY-MP	M/S.BIPLAB MOHANTY
55	BLAPL/2911/2017 1135/2021	RAJU HANTAL-MP	AMIT PRASAD BOSE
56	BLAPL/9704/2021 1136/2021	KRUSHNA SWAIN @ KRUSHNA CHANDRA SWAIN-MP	S.S.RAY (2)
57	BLAPL/4221/2021 1137/2021	KAUSHAL PRADHAN@ KAUSHAL KUMAR PRADHAN-MPSATYA RANJAN MULIA	
	BLAPL/9032/2021		

58	1138/2021 BLAPL/2274/2019	HIMANSHU SEKHAR NAYAK-MP	MR. J. PATTNAIK, M/S B. MOHANTY, T.K. PATNAIK, S
59	1140/2021 BLAPL/8784/2021	BASUDEV BEHERA-MP	SOUMEN BANERJEE
60	1141/2021 BLAPL/8786/2021	BASUDEV BEHERA-MP	SOUMEN BANERJEE
61	1142/2021 BLAPL/8789/2021	BASUDEV BEHERA-MP	SOUMEN BANERJEE
62	1143/2021 BLAPL/8790/2021	BASUDEV BEHERA-MP	SOUMEN BANERJEE
63	1144/2021 BLAPL/8791/2021	BASUDEV BEHERA-MP	SOUMEN BANERJEE
64	1603/2021 CRLMC/1110/2021	PRASANNA KUMAR PATRA-MP	GOBINDA CHANDRA DAS
65	1604/2021 CRLMC/2090/2021	SIDHARTHA SHANKAR DASH-MP	A.K.DASH
66	1605/2021 CRLMC/2091/2021	ASHWINI SAMAL @ ASHWINI SAMAL-MP	ARIJEET MISHRA
67	1606/2021 CRLMC/2092/2021	SIVA@ SHIBA SETHI-MP	PRATAP CHANDRA MISHRA
68	1607/2021 CRLMC/2093/2021	RUPESH JAIWAL-MP	MANAS CHAND
69	1608/2021 CRLMC/2095/2021	PRABHAT KUMAR SAHU-MP	BHABANI SHANKAR DASPARIDA
70	1609/2021 CRLMC/2098/2021	NIRANJAN PANDA-MP	MOHIT AGARWAL
71	1610/2021 CRLMC/2099/2021	PRAVAKAR PRADHAN-MP	SUBODH KUMAR MOHANTY
72	1611/2021 CRLMC/216/2017	SAMBARU BAGH@GOUDA-MP	M/S.BIJAYA KUMAR RAGADA
73	1612/2021 CRLMC/2102/2021	JOGENDRA SAHU @ JOGI-MP	JYOTIRMAYA SAHOO
74	1613/2021 CRLMC/1753/2021	DR.PRIYANK TAPURIA-MP	ADITYA KUMAR MOHAPATRA
75	1614/2021 CRLMC/2103/2021	PHAKIR BISWAL-MP	SAMARENDRA PATTNAIK
76	1615/2021 CRLMC/2104/2021	SUSHRI SANGITA DAS-MP	SHAKTI DHAR MISHRA
77	1616/2021 CRLMC/1216/2021	ALIVA ALOK CH. ROUT @ ALIVA ALOKA ROUT-MP	PARSURAM DAS
78	1617/2021 CRLMC/1174/2021	KAMALA ROUT-MP	PARSURAM DAS
79	1618/2021 CRLMC/2105/2021	BIBHUDUTTA ROURAY-MP	NEPOLEON SAHANI
80	1619/2021 CRLMC/2017/2021	SIBA KUMAR MOHAPATRA-MP	NEPOLEON SAHANI
81	1620/2021 CRLMC/2106/2021	GAYATRI MOHAPATRA@CHOUDHURY GAYATRI MOHAPATRA-MP	BANJAN MOHAPATRA
82	1621/2021 CRLMC/2108/2021	BINA @ BINAYAK MUDULI-MP	NEPOLEON SAHANI
83	1622/2021 CRLMC/2109/2021	ARUN KUAMR SARANGI-MP	BHABANI SHANKAR DASPARIDA
84	2069/2021 WA/849/2021	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
85	2070/2021 WA/849/2021	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
86	2071/2021 WA/849/2021	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
87	2072/2021 WA/850/2021	STATE OF ODISHA-MP	Y.S.PBABU
88	2073/2021 WA/850/2021	STATE OF ODISHA-MP	Y.S.PBABU
89	2074/2021	STATE OF ODISHA-MP	Y.S.PBABU

90	WA/850/2021 2075/2021	ENGINEER IN CHIEF, PUBLIC HEALTH-MP	SAILAZA NANDAN DAS, A.S.C.
91	WA/851/2021 2076/2021	ENGINEER IN CHIEF, PUBLIC HEALTH-MP	SAILAZA NANDAN DAS, A.S.C.
92	WA/851/2021 2077/2021	ENGINEER IN CHIEF, PUBLIC HEALTH-MP	SAILAZA NANDAN DAS, A.S.C.
93	WA/851/2021 2078/2021	ENGINEER IN CHIEF, PUBLIC HEALTH-MP	SAILAZA NANDAN DAS, A.S.C.
94	WA/852/2021 2079/2021	ENGINEER IN CHIEF, PUBLIC HEALTH-MP	SAILAZA NANDAN DAS, A.S.C.
95	WA/852/2021 2080/2021	ENGINEER IN CHIEF, PUBLIC HEALTH-MP	SAILAZA NANDAN DAS, A.S.C.
96	WA/852/2021 2081/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
97	WA/856/2021 2082/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
98	WA/856/2021 2083/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
99	WA/856/2021 2084/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	KARUNAKAR DAS
100	WA/857/2021 2085/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	KARUNAKAR DAS
101	WA/857/2021 2086/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	KARUNAKAR DAS
102	WA/857/2021 2087/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
103	WA/858/2021 2088/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	ADV.
104	WA/855/2021 2089/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
105	WA/858/2021 2090/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	ADV.
106	WA/855/2021 2091/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
107	WA/858/2021 2092/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	ADV.
108	WA/855/2021 2093/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
109	WA/854/2021 2094/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
110	WA/854/2021 2095/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
111	WA/854/2021 2096/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
112	WA/853/2021 2097/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
113	WA/859/2021 2098/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
114	WA/853/2021 2099/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
115	WA/853/2021 2100/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
116	WA/859/2021 2101/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
117	WA/860/2021 2102/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
118	WA/860/2021 2103/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
119	WA/860/2021 2152/2021	P.DALEYA REDDY-MP	M/S S.B JENA
120	WPC(OAC)/241/2006 2156/2021	RABINARAYAN SWAIN-MP	BANSHIDHAR SATAPATHY
	WPC(OAC)/1525/2006		

121	2157/2021 WPC(OAC)/1038/2007	BHAGIRATHI BHUYAN AND OTHERS-MP	M/S B.K NAYAK
122	2158/2021 WPC(OAC)/73/2006	SATYABADI SAMAL-MP	M/S NIRANJAN LENKA
123	2162/2021 WPC(OAC)/266/2006	DAITARI SUNA-MP	M/S M.K KHUNTIA
124	2163/2021 WPC(OAC)/1206/2006	PARTHADEV RAY-MP	M/S SUSANTA KUMAR DAS
125	2164/2021 WPC(OAC)/1207/2006	KAMALU KHORA-MP	M/S SIDHESWAR MALLIK
126	2165/2021 WPC(OAC)/2740/2007	DURGA PRASAD DAS-MP	PRASANT KUMAR PANDA
127	2166/2021 WPC(OAC)/2740/2007	DURGA PRASAD DAS-MP	PRASANT KUMAR PANDA
128	2167/2021 WPC(OAC)/805/2006	LINGARAJ SAHU-MP	LAXMAN PRADHAN
129	2168/2021 WPC(OAC)/325/2006	ARJUN MANDOI-MP	M/S MADHUSMITA PANDA
130	2169/2021 WPC(OAC)/325/2006	ARJUN MANDOI-MP	M/S MADHUSMITA PANDA
131	2170/2021 WPC(OAC)/325/2006	ARJUN MANDOI-MP	M/S MADHUSMITA PANDA
132	2171/2021 WPC(OAC)/4113/2000	DAMODAR DAS-MP	BANSHIDHAR SATAPATHY
133	2172/2021 WPC(OAC)/326/2006	SIBA PRASAD NAYAK-MP	M/S MADHUSMITA PANDA
134	2173/2021 WPC(OAC)/326/2006	SIBA PRASAD NAYAK-MP	M/S MADHUSMITA PANDA
135	2174/2021 WPC(OAC)/326/2006	SIBA PRASAD NAYAK-MP	M/S MADHUSMITA PANDA
136	2176/2021 WPC(OAC)/491/2000	GOPINATH NAYAK-MP	BISWANATH RATH
137	2177/2021 WPC(OAC)/1539/2006	BASUDEV NAYAK-MP	SIDHESWAR MALLIK
138	2178/2021 WPC(OAC)/2130/2006	SUDHAKAR SENAPATI-MP	M/S RAMANATH ACHARYA
139	2179/2021 WPC(OAC)/193/2007	MANASI PRADHAN-MP	M/S MIHIR SEKHAR SAHOO
140	2180/2021 WPC(OAC)/166/2007	PRATAP KUMAR SWAIN-MP	M/S MIHIR SEKHAR SAHOO
141	2181/2021 WPC(OAC)/1359/2006	BIDULATA SAMAL-MP	M/S BANSHIDHAR SATAPATHY
142	2182/2021 WPC(OAC)/2206/2006	GOPABANDHU ACHARYA-MP	M/S JAYANT KUMAR RATH
143	2184/2021 WPC(OAC)/1322/2005	INDRAMANI SAHOO-MP	K.K SWAIN
144	2185/2021 WPC(OAC)/791/2006	SAGARIKA DASH-MP	
145	2186/2021 WPC(OAC)/2346/2006	HARIHAR SAHOO-MP	MANOJ KUMAR MOHANTY
146	15872/2021 WP(C)/34224/2021	SCB MEDICAL PUBLIC SCHOOL PARENTS ASSOCIATION,HEM	HEMANT KUMAR MOHANTY
147	15873/2021 WP(C)/24769/2021	KISHOR KUMAR MISHRA-MP	ADITYA MISHRA
148	15874/2021 WP(C)/26699/2021	PRASANNA KUMAR NAYAK-MP	MANORANJAN MISHRA
149	15875/2021 WP(C)/36201/2020	NM MANAGEMENT SERVICES,BALASORE-MP	L.N.RAYATSINGH
150	15876/2021 WP(C)/21273/2021	MAMATA MANJARI PANDA-MP	SIDDHARTH PRASAD MISHRA
151	15877/2021 WP(C)/34236/2021	BISWAJIT NAIK-MP	AMIT PRASAD BOSE
152	15878/2021	BAIKUNTHA NATH DAS-MP	BIPIN KUMAR NAYAK

153	WP(C)/34237/2021 15879/2021	KRISHNA CHANDRA PAIKARAY-MP	ADITYA NARAYAN DAS
154	WP(C)/34239/2021 15880/2021	JITRU SIRA@BHATARA-MP	M/S.SUDARSAN BEHERA
155	WP(C)/15197/2006 15881/2021	BINOD KUMAR PADHY-MP	PRASANTA KUMAR MISHRA
156	WP(C)/34243/2021 15882/2021	JANAKI BALLAVA PATTANAYAK-MP	KRISHNA CHANDRA SAHU
157	WP(C)/34244/2021 15883/2021	K.BHAGAVATI RAO-MP	NIRMAL RANJAN ROURAY
158	WP(C)/34253/2021 15884/2021	BIDULATA BEHERA-MP	SANTOSH KUMAR SAMANTARAY
159	WP(C)/34254/2021 15885/2021	RANJAN KUMAR KUNDU-MP	M/S TANMAY MISHRA
160	WP(C)/18558/2019 15886/2021	BIDULATA BEHERA-MP	SANTOSH KUMAR SAMANTARAY
161	WP(C)/34254/2021 15887/2021	TAPASWINI BISWAL-MP	LINGARAJ MOHANTY
162	WP(C)/34261/2021 15889/2021	SADANANDA MOHAPATRA-MP	SWAYAMJIT ROUT
163	WP(C)/34263/2021 15890/2021	BIBHURANJAN PARIDA-MP	SUBRAT MISRA
164	WP(C)/34265/2021 15891/2021	BIBHURANJAN PARIDA-MP	SUBRAT MISRA
165	WP(C)/34265/2021 15892/2021	M/S FAMOUS SECURITY SERVICE-MP	SUBHANKAR ROUT
166	WP(C)/32347/2021 15893/2021	SK.NAIMUDDIN-MP	ASHOK KUMAR MOHANTY
167	WP(C)/34279/2021 15894/2021	RAJENDRA NARAYAN MISHRA-MP	ANIRUDHA DAS
168	WP(C)/34291/2021 15895/2021	JANAKA SUTA DASH-MP	ANIRUDHA DAS
169	WP(C)/34293/2021 15896/2021	RISHIRAJ KHAMARI-MP	ANIRUDHA DAS
170	WP(C)/34294/2021 15897/2021	UMESH PRASAD MAHANA-MP	ANIRUDHA DAS
171	WP(C)/34295/2021 15898/2021	DWARIKA NATH-MP	NIRANJAN LENKA
172	WP(C)/34297/2021 15899/2021	M.C. OF HARIPUR PRIMARY SCHOOL,KENDRAPARA-MP	MANOJ KUMAR MOHANTY
173	WP(C)/34298/2021 15900/2021	JITU SAHU-MP	NIRANJAN LENKA
174	WP(C)/34299/2021 15901/2021	CHAITANYA BANJARA-MP	SUBHENDU KUMAR NAYAK
175	WP(C)/34301/2021 15902/2021	SUBRATINI NAYAK-MP	ASHOK DAS
176	WP(C)/34303/2021 15904/2021	DURBAL MAJHI-MP	SUBHENDU KUMAR NAYAK
177	WP(C)/34304/2021 15905/2021	KAMINIKANTA PANDA-MP	M/S.BAIDHAR SAHOO
178	WP(C)/941/2020 15906/2021	RAHELA BEGUM-MP	PURNA CHANDRA MISHRA
179	WP(C)/34310/2021 15907/2021	ODISHA BACHELOR OF PHARMACY ASSOCIATION, KALAHANDI-MP	SHANTI-MP
180	WP(C)/2145/2021 15908/2021	AMARA KUMAR MALLIK-MP	SUKANTA KUMAR DALAI
181	WP(C)/34318/2021 15909/2021	JOY JAGANNATH MALLICK-MP	SUKANTA KUMAR DALAI
182	WP(C)/34322/2021 15910/2021	NIBEDITA PANDA-MP	BIBHUTI BHUSAN MISHRA
183	WP(C)/30131/2021 15912/2021	DEBI PRASAD BHANJA-MP	SUKANTA KUMAR DALAI
	WP(C)/34325/2021		

184	15913/2021 WP(C)/34326/2021	SANJAYA KUMAR DASH-MP	SUKANTA KUMAR DALAI
185	15914/2021 WP(C)/34329/2021	RATNAKAR MISHRA-MP	SUBRATA MISHRA
186	15915/2021 WP(C)/34331/2021	JAYANTI SAHOO-MP	KUNAL KUMAR SWAIN
187	15916/2021 WP(C)/34337/2021	GAYADHAR PARIKSHYA-MP	BIBHUTI BHUSAN MISHRA
188	15918/2021 WP(C)/34341/2021	NIRMALA BHUE-MP	SIDHESWAR MALLIK
189	15919/2021 WP(C)/34343/2021	MAHESWAR SAHU-MP	UMACHARAN MISHRA
190	15920/2021 WP(C)/34344/2021	SUDHANSU SEKHAR PANDA-MP	DIPTENDU SUNDAR RAY
191	15923/2021 WP(C)/34351/2021	LOKANATH ROUT-MP	DAYANIDHI MISHRA
192	15924/2021 WP(C)/34357/2021	AMIYA KUMAR PATEL-MP	RUDRA NARAYAN PARIJA
193	15925/2021 WP(C)/34358/2021	BHASKAR SAHU-MP	MANAS RANJAN SATAPATHY
194	15927/2021 WP(C)/7983/2010	RABINDRA N.BARIK-MP	M/S.SUBIR PALIT
195	15928/2021 WP(C)/34360/2021	SATYANANDA PANDA-MP	RANJAN KUMAR NAYAK
196	15929/2021 WP(C)/8169/2015	CHIEF SECY.TO GOVT.-MP	LOKANATH RATH
197	15930/2021 WP(C)/34369/2021	SANJUKTA PATTANAIAK-MP	NIRANJAN NAYAK
198	15931/2021 WP(C)/34374/2021	RASHMIRANJAN SWAIN-MP	PRANAYA SWAIN
199	15932/2021 WP(C)/34388/2021	RAMESH CHANDRA BADAJENA-MP	KUNAL KUMAR SWAIN
200	15933/2021 WP(C)/34392/2021	BUDHADEV SAHU-MP	AMIT PRASAD BOSE
201	15934/2021 WP(C)/34394/2021	RUDRA KUMAR PATRA-MP	MAHADEV MISHRA
202	15935/2021 WP(C)/3854/2021	ANUKUL CHANDRA ROUT-MP	SAMVIT MOHANTY
203	15936/2021 WP(C)/34399/2021	SUDHARANI MISHRA-MP	LAXMI NARAYAN RAYATSINGH
204	33/2021 OJC/10418/1997	ANASUYA-MP	SHAKTI PRASAD DAS
205	405/2021 TRP(C)/291/2018	REENA DHAR-MP	
206	1139/2021 BLAPL/752/2020	SUDHIR KUMAR SAHOO-MP	
207	1284/2021 ABLAPL/5201/2019	MANORANJAN BEHERA-MP	
208	1285/2021 ABLAPL/15561/2019	LAXMIDHAR PRADHAN @ BABULA PRADHAN-MP	A.K.BEHERA
209	1286/2021 ABLAPL/13802/2019	AJAY DASH@LUDA-MP	
210	1287/2021 ABLAPL/17130/2019	SANTANU NAIK @ SHANTANU NAIK-MP	
211	1288/2021 ABLAPL/15219/2019	RAJKISHORE NAIK-MP	GOUTAM KUMAR ROUSTRAY
212	1289/2021 ABLAPL/15386/2019	GANESH PRASAD MOHANTY-MP	
213	1290/2021 ABLAPL/15340/2019	BENUDHAR MOHANTY-MP	
214	2153/2021 WPC(OAC)/408/2006	SUNANDA PANIGRAHI-MP	
215	2154/2021	RANI DIBYA-MP	

216	WPC(OAC)/3007/2006 2155/2021	RANI DIBYA-MP	
217	WPC(OAC)/3007/2006 2159/2021	MANORANJAN DAS-MP	
218	WPC(OAC)/164/2006 2160/2021	DIPAK KUMAR PRADHAN-MP	
219	WPC(OAC)/3020/2006 2161/2021	DIPAK KUMAR PRADHAN-MP	
220	WPC(OAC)/3020/2006 2175/2021	KABITA NAYAK-MP	
221	WPC(OAC)/1522/2005 2183/2021	DILLIP KUMAR MOHAPATRA-MP	
222	WPC(OAC)/1413/2005 15888/2021	AUROBINDA CONSULTANCY PVT LTD-MP	
223	WP(C)/26783/2021 15903/2021	OMKAR RATH-MP	
224	WP(C)/24464/2017 15911/2021	PRADEEP KUMAR MOHARANA-MP	
225	WP(C)/13064/2021 15917/2021	BISHNU CHARAN NAYAK-MP	SUSANT KUMAR BARAL
226	WP(C)/25513/2019 15921/2021	K.KAMALA LAXMI-MP	MOHENDRA KUMAR MOHAPATRO
227	WP(C)/5040/2017 15922/2021	K.KAMALA LAXMI-MP	MOHENDRA KUMAR MOHAPATRO
228	WP(C)/5041/2017 15926/2021	RAJENDRA NARAYAN SAHOO-MP	DURGESH NARAYAN RATH
	WP(C)/8495/2020		